

[Mr. Deputy-Speaker] hours have been allotted for all the three stages of the Bill. If the House agrees, we may have eight hours for general discussion, three hours for clause-by-clause consideration and one hour for the third reading.

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN):
Sir, I move:*

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1974-75, be taken into consideration"

Sir, I had explained the main features of the proposals contained in the Bill in my Budget speech. The details of the specific provisions in the Bill have been explained in the Explanatory Memorandum circulated to hon. Members. I do not, therefore, consider it necessary to cover the entire ground again.

The Bill has been before the hon. Members for nearly eight weeks. During the general debate on the Budget, hon. Members have given valuable suggestions for improvement of some of the provisions in the Bill. Sir, I am grateful to them for their comments and constructive criticism of the proposals in the Bill. I have also had the benefit of studying several representations and memoranda from members of the public, chambers of commerce etc. I have given careful consideration to the suggestions made by the hon. Members and others. In the light of these comments and suggestions, I propose to modify some of my original proposals. With indulgence of the House, I will briefly explain the principal changes that are proposed to be made in the provisions of the Finance Bill.

In view of the critical shortage of petroleum products, I had proposed the continuance of development rebate for another year in respect of coal-fired boilers and machinery or plant for converting oil-fired boilers

into coal-fired boilers. While this concession has been widely welcomed, it has been pointed out that industry may not be in a position to obtain delivery of new boilers by 1st June, 1975. It has also been urged that with a view to encouraging a switch-over from oil to coal as a source of energy, the proposed tax concession should be extended to other coal-fired equipment, such as furnaces, kilns, ovens and the like. I find considerable merit in these suggestions. I accordingly propose to extend the tax concession by way of development rebate for a further period of two years in respect of coal-fired boilers and any machinery or plant for converting oil-fired boilers into coal-fired boilers. Similar concession will also be available in respect of coal-fired furnaces, kilns, ovens and the like and machinery or plant for converting such oil-fired equipment into coal-fired equipment.

Under the provisions of the Bill, the operation of development rebate is also proposed to be extended by one year in cases where there is satisfactory evidence to show that contracts for purchase of machinery and plant were finalised before 1st December, 1973. Under these provisions, the benefit of this concession will not be available in cases where machinery or plant is manufactured by an industrial undertaking owned by the taxpayer. Since this would result in hardship in some cases, I propose to move an amendment to secure that machinery or plant manufactured by a taxpayer in his own undertaking will also qualify for development rebate if satisfactory evidence is produced to show that steps for the manufacture of such machinery or plant had been taken before 1st December, 1973.

Under the provisions of the Income-tax Act, income derived by Indian companies and resident non-corporate taxpayers in consideration of providing technical know-how and technical

*Moved with the recommendation of the President.

services to foreign enterprises is entitled to preferential tax treatment. As one of the main objects of this tax concession is to augment our foreign exchange resources, the Finance Bill seeks to make a retrospective amendment to the relevant provisions to provide that the concession will be allowed only to the extent that such income is received or brought into India in accordance with the laws regulating payments and dealings in foreign exchange. Sometimes, host countries may place restrictions on remittance of funds by Indian taxpayers to India. Remittance of funds to India may sometimes get delayed due to other valid and inescapable factors. In such cases, income received in a foreign country may not be brought into India before the completion of the regular assessment of the taxpayers. In order to cover such cases, it is proposed to make a provision in the law for rectification of completed assessments if the taxpayer proves that the foreign income has been subsequently brought into India. The Reserve Bank of India sometimes permits the use of foreign income outside India. Income which is so used outside India can be regarded as constructively brought into India. I accordingly propose to move an amendment to secure that moneys utilised outside India with the permission of the Reserve Bank would be deemed to have been brought into India for the purposes of this tax concession. It is also proposed to move a drafting amendment to secure that these tax concessions are available only in cases where the foreign income is received in foreign currencies which go to augment our foreign exchange resources.

Under an existing provision in the Income-tax Act, profits transferred by approved financial corporations to special reserve account are exempted from income-tax within the ceiling limits laid down in this behalf. The Finance Bill seeks to increase the ceiling limits on the deductible amount in the case of Financial Corporations or Joint Financial Corporations estab-

lished under the State Financial Corporations Act, 1951. I propose to extend the benefit of the proposed concession to approved Financial Corporations which, though not established under the State Financial Corporations Act, are deemed to be Financial Corporations under that Act.

In regard to indirect taxes and particularly Central Excises, though there has been some criticism of the magnitude of the tax effort, it was reassuring to note that many recognised that there was no other choice, if the deficit financing was to be maintained at a safe level. There are, however, certain areas where, I feel, some modifications in the original proposals are called for.

15 hrs.

With the revision of the criterion for dutiability of aerated waters, many small units have come into the excise net, as a result of which a large number of representations have been received from them pleading for excise relief. Their cases have also been taken up by some of the hon. Members and the issue raised during the general discussions in both the Houses of Parliament. In the light of the various representations received and studies made, I propose to give suitable relief to the small units by exempting aerated waters produced with the aid of power, where the extent of power used by or on behalf of a manufacturer in one or more factories does not exceed 10 horse power, in replacement of the existing exemption.

Consequent on the withdrawal of the lower effective rate in respect of Robusta, Liberia and Excelsia varieties of coffee, representations have been received urging restoration of the pre-Budget rate in respect of these varieties on the ground that they are inferior in quality. I propose to reduce the duty on Liberia and Excelsia varieties of coffee from Rs. 100 per quintal to Rs. 75 per quintal, while other varieties of cured coffee

[Shri Yashwantrao Chavan] will carry the rate of Rs. 100 per quintal.

As a result of steep increase in the effective rate of duty on Hexane used in the manufacture of solvent extracted vegetable non-essential oils and for extracting fat from silk worms pupae, representations have been received for the restoration of pre-Budget rate. In particular, it has been urged that the solvent extracted oil industry is an export-oriented one and while on the one hand the costs of processing deoiled cakes have gone up, their international prices have registered a fall. Hon Members are aware that in the 1974 budget, the effective rate of duty was increased from Rs 425 per kilo litre to Rs 1763.20 per kilo litre. After taking into consideration all these factors, I propose to reduce the rate of duty on Hexane intended for use in the above industries so that the effective rate of duty will be Rs 1000 per kilo litre and revive the procedural safeguards for ensuring the intended use.

I am proposing a minor modification relating to waxed paper and boards and polyethylene coated paper and boards. As a matter of equity to manufacturers who utilise duty-paid base paper purchased from the open market in the manufacture of the aforesaid special varieties, I propose to fix a lower effective rate of 60 paise per Kg on the above varieties of paper and boards manufactured out of duty-paid base paper.

With the imposition of excise duty on electrical stampings and laminations in this year's Budget, representations have been received from some smaller manufacturers operating without the aid of power or with a relatively low quantum of power. I propose to extend a concession to such smaller manufacturers by exempting a quantity not exceeding 20 metric tonnes of stampings and laminations cleared in a financial year by or on behalf of a manufacturer, subject to the condition that the total quantity of cleared in that financial year does not exceed 40 metric tonnes.

Thanks to a photo-finish, imposition of Central Excise duty on sensitised papers, including diasotype papers and boards, at 10 per cent *ad valorem* has coincided with the increase in prices announced by two of the major manufacturers of photographic papers. This twin imposition is said to have affected the photographic trade. Some of the hon Members of Parliament have also supported the cause of the photographers in deference to their wishes and as photographers are an ubiquitous phenomenon in present day society and, if I may say so, public life, I propose to reduce the rate of duty on all the above varieties of papers and boards from 10 per cent to 5 per cent *ad valorem*.

The above modifications in the original proposals would mean a revenue sacrifice of about Rs 120 lakhs in one full year. All these modifications are proposed to be effected by issue of suitable notifications effective from tomorrow and copies of these notifications will be laid before this House in due course.

MR DEPUTY-SPEAKER Motion moved.

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1974-75, be taken into consideration."

SHRI DINEN BHATTACHARYYA (Serampore). The hon. Finance Minister has given certain concessions to a section of manufacturers as well as industrialists. If we weigh the concessions that he has just now announced, it will be found that he has still favoured the big industrialists more than the ordinary people. For instance, the ordinary people do not use photographic paper where he has given some concession. It is good but I would say that he has given more concessions to big industrialists. The Finance Bill incorporates the taxation measures for the year 1974.

75, and so far the impression that I have got from this Finance Bill is that it is only a significant step in the policy of surrender to big monopolists and landlords, a policy which is consistent with the class character of the Congress Government. The anti-people policies of Shrimati Indira Gandhi's Government are getting more and more exposed. With the policy of fleecing the common people on the one hand and giving concessions and benefits to big business through tax concessions, freer licences and other benefits on the other, Government must at least be ashamed of making claims of socialism and *garbi hatao*.

18.00 hrs.

[SHRI JAGANNATHRAO in the Chair].

The Finance Bill has not touched the corporate sector of the industry. In fact, they have given further benefits in the form of development rebate which he has just now mentioned for another year; and next year also he will give the same concession again. The high income groups have been given benefit by reduction of the maximum rate of income-tax, including surcharge from the present 97.75 per cent to 77 per cent of the taxable income in the highest slab. And what has the Finance Bill offered to the ordinary people? Instead of reducing the tax burden which has been mounting every year, the Finance Bill has imposed more tax burden on the people. For instance, heavy excise duties have been imposed on a large number of commodities. Some studies show that the cumulative effect of these increases in duties will be much higher than what the Government spokesmen have admitted. In fact, the inflationary pressures on the economy will be further increased. The situation is becoming alarming day by day. The present inflationary tendencies will undermine the economy in a very serious manner, and a catastrophe will befall us unless the Government thoroughly changes its attitude and policies.

Now, look at the type of taxes they have imposed on the people. These are nothing but punitive taxes in the form of excise duties. Excise duties have been imposed on household goods, ranging from tooth-paste to soap and towels and postcards, inland letters and postal covers will cost you more. The tax burden has been increased in the case of goods such as tobacco, cigarettes, cotton cloth and glass and glass-ware. Aerated water, he has now excluded, from taxation. The Government spokesman claimed that the duty on industrial products will not have much impact on prices. In fact, the excise duties on industrial products will be shifted to the ordinary consumers, by the profit-hungry industrialists, particularly, the big business. According to one estimate, the excise duty on iron and steel, cement, plywood, dyestuffs, etc. will raise the whole sale prices by at least 10 per cent.

Mr Chavan's budget has been welcomed by private industries with cheerful glee. The stock exchanges which are fairly accurate indicators of the mood of private big business are also happy and reacted extremely favourable to the Budget proposals of Shri Chavan. These were reported by the *Financial Express* of Bombay dated 2nd March 1974. According to the *Financial Express* industrial equities in the major stock exchanges of the country surged forward reflecting a very favourable response to the Budget proposals. The *Financial Express* composite index rose by 5.60 per cent in one single day, the biggest single day increase, perhaps in the history of stock exchanges in the country, in the last two decades.

The Finance Bill symbolises another big leap-forward on the dangerous path of deficit financing and galloping prices. It will further worsen the already grave price situation. The index number of prices which was 100 in 1948 has increased to 316 last year. In one year alone the price increase showed an alarming increase of about

(Shri Dinen Bhattacharyya)
20—25 per cent. In fact, this is the official figure. The real fact is that the prices of many commodities increased by as much as 50 to 75 per cent. According to conservative estimates, prices of wheat, eggs, mustard oil, vanaspati and biscuits increased by 30 to 50 per cent recently after the Budget was placed.

The inflationary rise in the prices of most of the products of mass consumption has resulted in the reduction of the purchasing power of the people. The real incomes of the working classes and the toiling people are being continuously eroded through deficit finance and—inflation. Only the other day the Minister of State in the Ministry of Finance announced that the value of the rupee is now only 30 paise, but the very next day, the *Amrita Bazar Patrika* went in detail contradicted the Minister's statement and said that the real value of the rupee has gone down to 15 paise. So, the prices are increasing and the value of the rupee is going down.

Immediately after the presentation of the Budget, the Government increased the prices of petrol and kerosene and cooking gas and other articles. Even the price of coal has gone up. Government has also raised the price of controlled cloth by thirty per cent. This helps the mill-owners to amass profits while the ordinary consumers are fleeced heavily. In presenting the Budget Mr Chavan said in his Budget speech: 'I trust this Budget is one more step in the direction of Government's twin policy objectives of rapidly expanding economy with socialistic objectives'. In fact, the budgetary policies pursued by the Congress Government during the last 28 years since independence have led us to neither economic growing nor socialism. During the decade 1951 to 1961 the per capita income in India rose only at the annual rate of 1.7 per cent compound. In the last decade 1961 to 1971 per capita income increased

only marginally. In fact the rate of growth of per capita income declined to about half of what it was in the earlier decade, that is, 0.8 per cent. The Economic Survey of 1973-74 admitted that the national income had actually fallen in 1972-73 compared to the previous year. It says 'Although no firm estimates of national income are available beyond 1971-72, it is likely that in 1972-73 national income at constant 1960-61 price, showed a small decline.' In the light of such poor performance how can we take seriously the wish of the Government that in the current year that is 1973-74, however, it is likely that the rate of growth will be about six per cent? This is a pious wish which has no basis in reality.

In the Fourth Plan period as a whole the averaged rate of growth of national income is not likely to exceed 3.5 per cent compared to the original target of 5.7 per cent. Due to the inflationary trends of the economy unemployment is mounting like anything regularly. I may state certain figures to show that although the Government is investing certain amounts in industries and in certain institutions, the rate of unemployment is not decreasing but it is growing day by day.

From the official statistics it is shown that the rural unemployment is estimated to have reached more than 250 lakhs between June 1970 and June 1972. Registered unemployment grew by 3.5 per cent and the whole nation is being reduced to the status of debtors. There will be no relaxation unless the right to work is guaranteed unless the right to unemployment wage is equally secured.

Now the Government claims that the employment in organised sector has increased. But this is a statistical fiction. Because, the decrease in employment in the organised sector is more than nullified by the decline in employment in the un-organised sector particularly due to large scale

retrenchment of workers from the traditional industries due to power shortage and shortage of various essential raw materials and deepening economic crisis in general.

In fact, unemployment has been increasing at an alarming rate. In Gujarat, a study was made by an economist of the Gujarat University. That showed that during the period 1960-71 to 1972-73 the unemployment as indicated by the Employment Exchanges registered an increase of 362 per cent.

I know from my own experience that 70,000 engineers, that is, those who possess diplomas and degrees in engineering, are not getting employment. This is the situation.

Regarding social justice, there has been a deterioration in the living standards of the people. The per capita income of the rural population was about 27 per cent of the per capita income in the urban area in the First Plan. It declined to 24 per cent in the Second Plan, 20 per cent in the Third Plan and to 18 per cent during 1966-71, and during the period when Shri Chavan remained as the Finance Minister, it further fell from 19 per cent to 17 per cent in 1972-73.

The economic policies and budgetary policies pursued by the Congress Government have, therefore, increased the gap between the rural and the urban population. The poor peasants in the villages have been thrown into the ranks of pauperised agricultural labour, as shown by the increase in the percentage share of agricultural labour in the 1971 Census in most of the States in India. This is due not to the economic policy followed by Government alone but also because no land-reform has been undertaken by Government in the interests of the peasantry. The rural population is pauperised regularly.

The whole of the fresh taxes which, Shri Chavan has proposed, for 1974-75 in the form of indirect taxes will

become more inequitous. At the same time, he has given quite a substantial concession to the high income groups. For instance, for those in the income group of Rs. 5 lakhs, the tax relief will amount to Rs. 83,447 by way of savings in taxes which, they would, otherwise, have paid.

The direct taxes had decreased. Indirect taxes to the total tax revenue had increased. In the year 1960-61, the direct tax was 32.63 per cent but, in 1974-75, it is 27 per cent. The indirect tax to the total tax revenue in 1960-61 was 67.37 per cent while the direct tax is 73 per cent. I have no time with me, otherwise, I would have shown that the rural income had gone down. And actually the value created by the working class has gone up. The whole of the increase has been usurped by the employers including Government just as it has happened in the railways. I could have shown that also but, I do not have time to show that. More work is being done by the railwaymen. But, if you see their pay-packet although it might look that they are getting more money, its value has down to 15 paise per rupee.

I will now make out certain points especially for the Finance Minister to reply. Fourteen banks have been nationalised but what is their achievement? What is their main objective? The Estimates Committee has said they are far away from their main objectives and their progress has been slow and short of public expectations. The Committee expressed its dissatisfaction at the progress in vital areas like lending to the weaker sections and priority sections particularly agricultural, and removal of regional imbalances. There is no check on the advances and overdraft paid by these banks to the big business. Before these banks were nationalised it was not, the only one at the top who was to decide to whom the overdraft or a loan was to be given or not. Now, so far as my personal experience goes, it is the one man who decides whether the overdraft is to be given to a

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particular company or not. There must be a committee to screen actually to whom the loan or the over-draft is to be given. Now loan giving to big business has become a source of income of top officers.

Sir, discrimination is being done to the Eastern States nakedly. Take, for example, jute growers. What is their cost of production and what price they are getting? For the last one year the jute growers in these places have been demanding that jute price must be increased so that they are able to get remunerative price. Now, the price has been fixed but it is far below the expectation of the people. Only two days back the Commerce Minister held a meeting and there he admitted that the price that was given to the jute growers was not much as they should get to cover fully their cost of production.

Now, just contrary has happened in regard to cotton. There, the Government is subsidising, as well as the price which they are given in comparison to the jute is far more, in almost all these years. So, West Bengal, Bihar and Tripura people have every reason to believe that justice is not being by the Centre to this main crop by which we get enough foreign exchange. I want to bring this fact to the notice of the Finance Minister.

In reply to a question the Chief Minister of West Bengal has come forward with a statement that justice is not being done to West Bengal so far as licensing and expansion of factories are concerned. More licences and letters of intent are given to Maharashtra and not to West Bengal where there is scope for expansion of many factories. The Chief Minister has himself come forward with a statement that the Centre has not done what they should have done

in respect of the industrialisation of eastern States especially West Bengal.

SHRI N. K. P. SALVE (Bettur): By force of habit, Shri Dinesh Bhattacharyya and his party have described everything that we do as pro-vested interest, pro-monopolist, anti-people etc. etc. But his speech was saturated and dripping as much with innocence as it was with ignorance, and, therefore, to do due justice to his speech, I shall not refer to it at all.

I shall at the outset start with congratulating the Finance Minister Shri Yeshwantrao Chavan on his extremely distinguished and meritorious tenure as the President of the Asian Development Bank. Last week at Kuala Lumpur, at the meeting of the Asian Development Bank, lavish encomiums and praise were bestwed on him for the great qualities of leadership and statesmanship which he had shown as a leader of the poor and the developing nations. They may have been bestowed on him in his individual capacity, but if in such an international forum any encomium or praise is bestowed on a Member of his House I take it as a tribute to our country and as a tribute to our parliament.

For the preceding several years that I have been participating in the debate on the Finances Bill, I have been confining myself usually to the legal provisions which affect changes in the laws connected with direct taxation, and therefore I have been confining my observations usually to the technical aspect of the laws of direct taxation. However on this occasion I am going to make a departure, and I am going to make some very candid and objective evaluation and assessment of the economic and the political situation. The present political and economic situation has seriously imperilled the future of parliamentary democracy in our

country and has created a crisis which is unprecedented in the post-Independence period.

Before coming to the economic crisis, with your permission, I would refer to one or two provisions of the Finance Bill. I was extremely delighted to find that the Finance Minister while moving the Bill for consideration today had himself made reference to certain modifications which he had proposed in the Finance Bill. Two or three of the modifications were those to which I had the privilege of making a reference while speaking on the budget. They do bring about a certain degree of rationalisation in the provisions of the Finance Bill. But a very important change which I had suggested and brought an anomaly to the notice of the Finance Minister and which seems to have escaped his notice completely was regarding the total irrationality in the tax rates of personal taxation proposed which would govern the assessment year 1976-76.

I think it is an extremely bold and realistic step to reduce the maximum marginal rate of taxation on personal income to 77 per cent from 97.75 per cent. Whatever my hon. friend Shri Dinen Bhattacharyya may have to say about these high rates of taxation, all those who know anything about the assessments of taxes and about the levy and collection of taxes and are aware of and conversant with the menacing dimensions of tax evasion and the parallel economy have known one thing very clearly that these excessively punitive rates of taxation which have been prevalent for long in our country have been punitive only on the honest taxpayers. Those who evaded tax scoffed at these high rates with great deal of impunity. Therefore, it was utterly necessary to rationalise the rates, and therefore, the reduction of rates to 77 per cent, to say the least, was a step towards rationalisation of the tax rates. However, in the process, while reducing the tax rates, the rates which have been prescribed at

the lower slabs are so thoroughly irrational that you will immediately get my point; when I point out the relief at these slabs. At Rs. 6,000, an assessee will get relief, at the proposed revised rates, of Rs. 110; at Rs. 7,500 he will get a relief of Rs. 77. At Rs. 10,000, he gets a relief of Rs. 22 only; at Rs. 12,500, again he gets a relief of Rs. 77; at Rs. 15,000, Rs. 132 and at Rs. 20,000, Rs. 422. If the rates of taxation have some uniform pattern, they cannot be determined by the to private humour and personal fancy of any bureaucrat. If relief has to be given to tax payers in lower incomes, it has to have a proper bearing on different slabs. I do really hope that the Finance Minister, before he finalises this Bill, will recast the rates on the initial slabs. There is no reason why at Rs. 10,000 relief should only be Rs. 22; it has at least to be six times more.

The second point that I wanted to make was the imperative necessity of increasing the exemption limit to Rs. 7,500. It has been raised only to Rs. 6,000. I am unable to understand as to why the relief is not being given to those people who are earning Rs. 7,500, keeping in view the steep depreciation in the purchasing power of the rupee. An argument is being advanced that we are taxing Rs. 7,500 because there are a large number of people of our country living below the poverty line who are earning far less than Rs. 7,500. No argument is more cruel and no gimmicks can be more sordid than this. Because we cannot improve the lot of the people who are living below the poverty line, should it mean that this gives us the right to torture those who are slightly above the poverty line!

Who is responsible for this depreciation in the purchasing power of the rupees? The Finance Minister is squarely and morally responsible for giving the relief at least to those who are earning up to Rs. 7,500. In fact, the exemption should be taken to Rs. 10,000 if the rate of inflation

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does not come down in the years to come. These are the two points on which I wanted to make a very vehement plea with the Finance Minister.

Coming to the problems which have dangerously plagued our economy, one does not need today a super-genius to identify what those problems are. Nor is it possible any more either to ignore or to drift along with the problems without inviting immediately a disaster and chaos for this country; because the present crisis has unleashed such an unmitigated hardship and harassment far too long on the citizens, and especially the vulnerable sections appear to have been thrown to the wolves. There is no wonder today you find restlessness and listlessness among the people. There is anger and indignation writ large.

The question, therefore, that is being asked is, whether or not this country will survive as a democracy, or, will it crash and crumble under the onslaught of the economic crisis? To those who have an abiding faith in Parliamentary democracy, to those to whom democracy is an article of faith, the very way of their life, the very guarantee for the preservation of their values and cherished legacies, it is an extremely heavy, onerous and cumbersome responsibility. This crisis presents a challenge. It is a time of test, a test to prove that their avowed faith in democracy is not purely a platitude but it is a reality, and unless this challenge is taken up in a serious manner as a challenge at the time of crisis is taken up, I am afraid we are likely to lose all that we might have gained these several years.

These problems which have created that present crisis are certainly not beyond solution. Many countries have faced these problems in the past and with assiduous efforts and arduous labour and perseverance, they have been able to overcome these problems. And now, how do we find a solution to this crisis? It is by a very blister-

ing personal attack on the Prime Minister individually that we shall take care of the crisis? Will it be taken care of by scathing indictments of the Government and by levying criticism on the Government—right, left and centre, in season and out of season, and blaming the Government for anything and everything will it be solved by whipping public opinion to take recourse to extra-constitutional or unconstitutional means?

Will it be solved by adopting agitational approach, by impeding production, by disrupting normal life? which pulls costs and pushes wages, and gives a thrust to inflation. Is that approach going to solve the problem? Or is it not the requirement of the day for all of us to show the utmost discipline and utmost restraint and responsibility and a much larger concern for the weal of the community as such?

I am not for a moment going to hold brief for the Government. Government must take squarely and fairly the responsibility for its lapses, for its acts of commission and omission and for the misfortune which has come on this country especially for the extremely poor and unimaginative approach in many matters through loose administration, especially in regard to hoarders, blackmarketeers, profiteers and racketeers. Not many of these people are languishing in jail? Many of them are making merry every day, exploiting the poor and innocent people. We have thrown our vulnerable sections to the wolves. It is these wolves which are at large and the administration is not able to take care of these wolves. At any rate Government has to be blamed for unpardonable laxity in the matter of monetary and fiscal discipline.

The accentuation of several problems has brought about the present crisis. There is the continuance of undiminished poverty. My learned friend quoted certain statistical figures. He was trying to make out a case, that

in the year 1972-73 the per capita income at 1960-61 prices came down to Rs. 333 from Rs. 345 in 1964-65. If planned economy of a decade is going to bring down the per capita income like this, there is something wrong somewhere and we need to adopt a more drastic and a more imaginative approach. We have the problem of perennial shortage of essential goods and foodgrains. There is large scale blackmarketing and there is the black money problem with its parallel economy, which is crushing the middle class. The middle class has almost become extinct; either they have to adopt dishonest means or they find themselves coming down nearer to poverty line. There is the problem of unemployment, there is the problem of corruption. But nothing is so disastrous in the present crisis as the cost pull, wage push, inflationary spiral. The official figures are now available and we find in one single year a rise of 29.4 per cent in the wholesale price index. Therefore, it is no wonder that the prices have reached concordian height at a concordian speed. If the country is to be saved from a bloody revolution and chaos the inflationary spiral has to be halted, not by half-hearted measures, not by mouthing platitudes, but by desperate determined bid. The prices have to be stabilised. The first and the foremost need to take care of the prices is to ensure the utmost vigorous and rigorous monetary and fiscal discipline. I read the other day that the aggregate estimated deficit financing in the States for the year 1974-75 is to be extent of Rs. 166.73 crores. I was glad to hear the Finance Minister when he asserted that centre is not going to exceed the limit of deficit financing in 1974-75; in other words they would not go beyond what they have estimated in the Budget, i.e. Rs. 125 crores. This was something that our economy would easily absorb. I really hope that he will stick to every word and letter of his commitment about deficit financing. Some countries have done so. In the life of the nation as in the life of an individual, unless one

learns to cut one's cost according to one's pocket, one is likely to involve oneself in danger. If we do not limit our expenses within our resources we are likely to land ourselves in extreme difficulty, more serious than what they have been so far. What lack of fiscal discipline is there among the States? This is the first year of the Fifth Plan and one expected from the States a massive effort at resource mobilisation and a powerful thrust towards augmenting resources. However, there is a growing tendency towards fiscal and monetary indiscipline, who resorted to aggregate deficit finance of Rs. 166.73 crores. The State which leads in the matter of financial indiscipline is the State of Maharashtra, to which the Finance Minister belongs, with a deficit of Rs. 52.99 crores. The second one is Madhya Pradesh, which is my State with a deficit of Rs. 33.84 crores and next is Tamil Nadu with a deficit of 23.97 crores, where they are busy making a white paper for more and more autonomy instead of being financially disciplined. How are they going to help the anti-inflationary drive of the Central Government? All-out bid is, therefore, necessary by the States to mobilise all the resources and augment industrial production without which I do not think there is any way out of solving this problem of inflation. In this connection, I must congratulate the Minister of Heavy Industry, Shri T. A. Pai. The public sector undertakings working under him have shown extraordinary progress. They have shown more than 10% growth and this only shows one thing. If there is efficient and able management, even the public sector undertakings are capable of showing much better performance than we are used to seeing from them.

However, all our efforts at augmenting production are bound to be set at naught if we do not take the power crisis very seriously. They are very complacent about it. There is power crisis in different States, which, if tackled rationally and effectively, can really be solved. But, no one

[Shri N. K. P. Salve]

seems to be worried about the power crisis. It is here; it is there; it is everywhere; in Andhra Pradesh; in Madhya Pradesh; UP is the worst hit and Haryana and Punjab are sliding into it. How do we ever expect the production to come about without adequate power? If the production does not come about, I really do not know how are we ever going to solve the problem of shortages. If we are not going to solve the problem of shortages, there is going to be another spurt in prices and this time it is going to be the proverbial last straw on the camel's back. It is going to break the nation's back.

People are not willing to tolerate any further price rise. There is shortage of essential raw materials. Sir, what is required is industrial peace because unless there is industrial peace, a whole lot of mal-adjustment comes about between the employers and the employees. The employers must share their part of responsibility. In this connection, I expect Government to be an ideal employer and Government employees to be ideal employees. Any talk of Railway strike at this stage, I think, is complete subversion of the very existence of parliamentary democracy. There are any number of ways of solving the problems. Are there not industrial laws in this country? Is there not a Parliament which is worried about the rights of the less-privileged and under-privileged, the vulnerable sections and labourers' problems? We have a number of representatives in this House who wish to take up their problems. But, this strike at such a critical period in the services, in the essential services is disastrous for the employees also. Is it a way-out or is it an effort somehow or other to pressurise the Government? I submit in humility that if a few political operators wish to organise a strike and bring about greater disruption, let them bring about. We have seen the example of the Airlines strike. This time if ever the railway people go on

strike and they will go on a strike only if they are mis-guided, they will find it difficult to live in this country. People will fight against them, Nobody will stand by their strike. No one is willing to tolerate problems and botherations. May be, our railway employees, are not getting everything they need and they deserve. But, certainly, they are much better placed than many other people, many other unfortunate people, who should not be held to ransom. Therefore, Sir, it is necessary to ensure industrial peace.

Then, we need, to adopt an utterly new agricultural strategy. Our Agricultural policy has been very erratic and halting. We became extremely complacent about our agricultural front and about two years ago, we glibly talked about exporting foodgrains. I am not able to understand this. We were hardly out of the woods and we are talking like this. We are living from crisis to crisis. Every time, we have a crash programme and that crash programme crashes like anything. Why not we have a long-term programme? Regarding wheat policy, there is a talk that we have reached the saturation point. Representing a constituency, which is a predominantly wheat-growing area, I would submit we still have tremendous scope for augmenting wheat production. And a new strategy in regard to rice has to be taken up. What about fertiliser? Kharif is in serious jeopardy with shortage of fertilizers. Efforts should be made to supply fertiliser to the farmers. There is about 14-15 lakh tonnes supply-demand gap in the economy in regard to fertiliser.

The distribution system is extremely poor. Sulphur and rock phosphate have been imported. They are lying at the harbour, at the ports for months, not being taken to the fertilizer factories. At the same time, the fertilizer factories are working at hopeless by low capacity. In the public sector they are working at 48.2 per cent while in the private sector they are working at 80 per cent of the capacity. What is worse, the

fertilizer which we are importing are, I understand, still in the midstream, in the ships, because there is nobody to unload them. Whom do we blame? Do we blame the Government? Do we expect Shri Chavan and Shrimati Rohatgi to unload it and take it on their heads? If the responsibility is not shown by every section of the community, if you simply blame the Government, you cannot expect miracles to happen. It is something absurd and something fantastic. Those who whip up public opinion against the Government today are doing the greatest disservice to the country. They may be able to foment dissatisfaction. But it must be realised by the opposition that the people do not trust them. At the time of the polls we can settle accounts. But, in the midst of the crisis, can there not be understanding at this stage that let us rise above the line of political confrontation and get over the crisis, because we have got to save democracy? We have to help people out of hardships and difficulties.

There has to be an extremely efficient public distribution system. We have gone back over the take over of foodgrains. In a planned economy, which must have very vigorous control, how can we ever get out of the responsibility of distribution of foodgrains? If the public distribution system is not properly organised, should we go back on the take-over of foodgrains or should we build up a proper public distribution system? Even in the matter of fertilizer distribution, what is happening today? For want of a proper distribution system, there is so much of blackmarketing and harassment. What about the essential commodities? The essential commodities in this country will continue to be in perennial shortage unless the Government take upon themselves to have an efficient public distribution system. All our talks of social justice and helping the vulnerable sections will always remain a sanctimonious humbug unless we organise a very efficient public

distribution system. So, that has got to be done.

Inflation is remediable hundred per cent. However ruthless the laws of economics may be, they always yield to superior economic strategy. One has only to study how this has been tackled in Brazil. In the mid-sixties Brazil had a tremendous inflationary spiral of 80 per cent. In 1963 it rose to 100 per cent. Then it started coming down and in 1973 it has come down to 12 per cent. As a result of the terrible inflationary spiral, there were inevitable political repercussions and a new political party came, wedded and pledged to reducing the inflationary spiral. A financial wizard by the name Antonio Delphin Nato took over the finance portfolio. What he has achieved can only be described as a miracle of economic growth. He adopted some of the most unconventional and dynamic methods unknown earlier by way of economic strategy. A study of the Brazilian economy is wonderful reading. There is a report by Dr. Haasy, who is an economist from Boston, on how Brazil has tackled the inflation and I would recommend it to all the officials of the Finance Ministry.

He adopted two instruments. One of them was known as "Monetary correct index system." They found out the index of inflation. All the contracts which were related to prices, wages, rent etc., were brought within the pattern of index. Every time, they would load these particular contracts automatically with induced inflation. Suppose the Government issued a 5 per cent bond. At the time of maturity, if there is 20 per cent inflation, then the person would get not 5 per cent interest alone, but 5 per cent plus another 1 per cent being 20 per cent. for inflation index. That is how they neutralised the effect of inflation. They also gave fiscal incentives. For depreciation they gave not the book value of the assets but the replacement value of the fixed assets. They said: change your fixed assets as often as you want and augment production.

[Shri N. K. P. Salve]

Augment production—this was the theme—necessary—coupled with the uncompromising determination never to have any deficit financing, that whatever the resources are, whatever the revenues are, Government was not going to spend a penny more than that, never mind what happens, because inflation by printing notes is much worse than anything else. The Brazilian inflation submitted tamely to this pragmatic strategy.

See these dynamic measures being adopted as compared to fiscal measures that we adopt. Yesterday, the Report of the Select Committee on Direct Taxes (Amendment) Bill was presented in which a magnanimous tax concession of initial depreciation of 20 per cent is given. A depreciation which you should get in the second or third year is given in the first year. What generosity! It was presented by my humble self, being the Chairman of the Select Committee. This is our gesture of magnanimity to our industrialists as against what Brazil did by giving 100% extra depreciation.

SHRI B. V. NAIK (Kanara): Will you be able to tell us whether this country will accept any disparities in incomes which Brazil has accepted?

SHRI N. K. P. SALVE: There are two points on which we will have to be extremely cautious. If you allow multi-national corporations to come in with their capital as Brazil did, it is very dangerous. We are not going to tolerate that. The multi-national corporations will only be allowed to come in where we want to bridge the gap of technology. Never otherwise. Otherwise, you are heading for a terribly dangerous situation as it happened in Chile.

So far as the social justice is concerned, the Brazilian people may have remained complacent about it. We are not going to remain quiet about it. The difference between us and Brazil is that while talking of social justice we have allowed disparities to grow year to year, Brazil has at least

achieved the economic growth. I am one who devoutly believes that the Welfare State in this country can only be built on twin foundations, one in the economic growth and the other of social justice.

I want to submit one thing more. We talk of corruption. I do not know how we can end corruption without legalising political donations. I want to say with all emphasis at my command about corruption and that is that one always sees others' corruption and never sees his own. Therefore, I do not want to indulge in any kind of hypocrisy which the Opposition Members may indulge in. I submit that corruption must stop at the top first. Our election system, our political system, our public life, must become clean. I cannot understand how and public life become clean unless we legalise political donations. This double standard must come to an end.

Then, there is a talk of demonstration of currency. Only those who want to take the country to disaster will bring about this sort of demonetisation.

In the end, I submit to all the political leaders, the social workers, the Sarvodaya leaders, the employers, the employees, the industrialists, the wholesalers, the retailers and the professionals that they must endeavour hard to avoid any situation of disruption, because disruption disrupts production. Anything which is anti-production, is anti-national. I am sure with a determined bid we will be able to survive the crisis, tide over it and be able to preserve all the reached values and our parliamentary democracy.

श्री बी. व. नाईक (कोयंबटूर) :
 न्यायपालत महोदय, वित्त विधेयक बजट
 को काम में लाने वाला विधेयक है। मैं
 उस के कानूनी दाब-बेच में नहीं जा सकता
 हूँ, क्योंकि यद्यपि हम लोग कानून बनाना

जानती हैं, लेकिन हमारा कानून का प्रयोजन बहुत कम है। इस सदन के बहुत से माननीय सदस्यों को यही स्थिति है। यह बात केवल हम लोगों पर ही लागू नहीं होती है।

16 hrs.

[SHRI ISHAQUE SAMBHALI in the Chair]

मुझे याद है कि जब 1923-24 में सर्विलाइट डीक्रेमेशन केम पटना में चल रहा था, उस समय सर फुटनी टेरल हाई कोर्ट के चीफ जस्टिस थे। पंडित मोतीलाल नेहरू और सर तेज बहादुर सप्रु उस में गये थे।

जब जज से कुछ बातें हुई और जज ने कहा कि

You must know that I am the Chief Justice here

पंडित मोती लाल नेहरू ने इस पर कहा

"My Lord. There is no presumption in law that the judge knows law"

इसीलिए कानून बनाने वाले को जरूरी नहीं है कि वह कानून जानें। गवर्नरमेंट लोग होते हैं जो उनके इम्प्लीमेंटेशन को जानते हैं। इसलिए मैं बिल विधेयक की धाराओं में न जा कर कुछ जनरल बार्ने प्राय को सामने रखूंगा।

बजट प्रोपोजन्स को काम में लाने का जो विधेयक है उस का धरम देण पर क्या पड़ रहा है यह हम को देखना है क्यों कि असेजी में कहावत है कि दिटेन्ट घाफ दि पुलिंग इख इन्डीटिंग। प्राय जो बजट लाते हैं या बजट प्रोपोजन्स के लिए विधेयक लाते हैं उस का धरम देण पर क्या पड़ रहा है, यह इम्प्लेमेंशन ट्रेन्ड को बढाना है या घटाना है, दामों को बढाना है या घटाना है? जो दाम बजट में पहले थे वे दाम बढ़

गए तो यह बजट प्राय का करणार नहीं माना जा सकता। यदि दाम उतना ही रहा या घट जाय तो हम मानेंगे कि प्राय का बजट सकसेस-फुल हुआ। प्राय हम देखते हैं किसी एक चीज में नहीं, केवल चीनी में नहीं, केवल घन में नहीं, जितनी भी व्यवहार की चीजें हैं जैसे टूथ पेस्ट है, ब्रश है, साबुन है सब का दाम बढ़ गया। पहले साबुन 80 पैसे का मिलता था। अब 120 पैसे का मिलने लगा। ये जो दाम बढ़ा है इसके सबब में प्राय क्या माल रहे हैं? लोगों के पाम कहाँ से पैसा आया? या फिर वे लोग गन्दे रहे, साबुन का इन्नेमाल न करे तो यह देख को गन्दगी को तरफ ले जाना है। तो मोसल एफेक्ट इस का क्या पड़ेगा यह भी बजट बनाने वाले को देखना चाहिए।

यह ठीक है कि देश में बहुत ही चीजों की स्केयमिटी है। स्केयमिटी हो और देश-वासियों को हम यह विश्वास दिया सकें कि हमारे पाम चीजों की कमी है तो लोग इनन उतावले नहीं हंगिं, धैर्यपूर्वक रहने लेकिन जिस वकन लोग देखते हैं कि उसी जगह जिन के पाम अधिक पैस है वे अधिक दाम दे कर जितनी चीजें चाहे खरीद सकते हैं जितनी चीनी चाहे ले सकते हैं, जितना चावल चाहे ले सकते हैं, लेकिन कट्रोम प्राइस पर नहीं, अधिक दाम दे कर जिस को प्राय लोग स्वेक मार्केट कहते हैं, वैसे स्वेक मार्केट तो गुपबुर में खरीदने की चीज है, पर प्राय लोग तो स्वेक मार्केट ही क्लाइ मार्केट हो गया है, स्वेक मार्केट तो रही नहीं क्योंकि इस को जानने वाले बिजनेसकों ने लेकर, मिनिस्टरी ने ले कर गवर्नमेंट प्राफिजियल तक सब जानते हैं कि ऐसी बातें हो रही हैं। प्राय देश का बहुत बड़ा उपकार करेंगे यदि प्राय दो मार्केट प्राय बन्द कर दे। जिस तरह भी हो मार्केट जो आज चल रहे हैं स्वेक मार्केट और वहाइट मार्केट यह प्राय बन्द कर सकें और एक ही मार्केट कायम रख सकें, कुछ प्राइम बड़ा

[श्री श्री एन० तिवारी]

कर भी तो देश का उपकार होगा और लोगों का मारल स्तर ऊंचा जायगा। अगर हम को आप नहीं कर सकते तो हम समझते हैं कि आप को गवर्नमेंट की मशीनरी है वह फेल कर रही है और देश को आप कभी मुधार नहीं सकते हैं और कोई मारल ट्रेन्ड तो आप दे ही नहीं सकते हैं। इसलिए मच है जल्दी चीज है कि देश में एक मार्केट रहे, दो मार्केट न रहे।

सालवे साहब ने कहा कि रुपये का वैल्यू कम हो गया है। इन्फ्लेशन होता है तो रुपये का वैल्यू कम होता है। लेकिन लोगों को जो उस से धोखा हो रहा है उसको तो गवर्नमेंट बन्द कर सकती है। गवर्नमेंट अफसर कोन फ्लोट करती है। लोगों को प्रालोभन देनी कि नेशनल सेविन्स स्कीम में वे रुपया जमा करें। आज जो एक मो रुपया जमा करना है वारह वर्ष या दस वर्ष बाद उस को 165 या 170 रुपया मिलेगा। लेकिन इन दस वर्षों में 1962 से लेकर 1972 तक आप देखें कि उसके रुपया का दाम कितना कम हो गया है। आप 5-6 प्रतिशत सूद देते हैं लेकिन उस के रुपये का दाम तो करीब करीब घाटा हो जाता है। उस को मिलता क्या है। कोई विधवा औरत हो, कोई मामूली गृहस्थ हो या कोई संस्था स्कूल कॉलेज की हो या और कोई संस्था हो आप की नेशनल सेविंग स्कीम में रुपया जमा कराता है तो इस मतलब से करता है कि दस वारह वर्षों के बाद उस को कुछ मवाया या इयादा रुपया मिलेगा। लेकिन जब वह रुपया निकलना है तो देखता है कि उस को मूल्य तो जो 1962 में था उस में बहुत नीचे चला गया और मद तो सूद मवा, असली रुपये में भी उस का घाटा हो जाता है या बटाइए, कैंस कोई आपके यहा रुपया जमा करेगा जब मूल्य उसका कम हो जाय ? मैं एक सुझाव इस सम्बन्ध में देना चाहता हूँ कि जितना वैल्यू कम हो जाय उतना वैल्यू गवर्नमेंट कम्पेन्सट करे नेशनल

सेविंग सर्टिफिकेट वालों को या फिलसर्वाइज्ड-जिट वालों को या जो गवर्नमेंट की सोन स्कीम में पैसा देता है उस को। मैं केवल यह चाहता हूँ कि जिन दिन वह पया जमा कराता है उसी दिन का वैल्यू उस को दिया जाय और दो चार परसेन्ट सूद दिया जाय दोही परसेन्ट दीजिए, एकही परसेन्ट दीजिए, लेकिन उसके पये का असल वैल्यू तो उसकी मिलना ही चाहिए। यदि यह आप नहीं देते हैं तो उसके साथ धोखा होता है। धोखे के चार्ज में गवर्नमेंट मुजरिम हो सकती है और हो रही है।

इसका मुझे जानी अनुभव है। मैं एक स्कूल चलाना हूँ जिस का 50 हजार रुपया नेशनल सेविंग सर्टिफिकेट में फिक्स्ड डिपॉजिट में 1963-64 में जमा हुआ था। आज जब निकालता हूँ तो देखता हूँ कि उस से मकान बनवाना है वो ईट का दाम उस वक्त 50 पये 60 रुपये था आज मवा मो रुपये हो गया। तो उसका वैल्यू कम हुआ। हम उस वक्त बनवा लेते तो उस मकान की कीमत बहुत बढ़ जाती। लेकिन आप के पास जमा पया करने से उसकी कीमत बहुत घट गई। हम वह मकान धक बनवा नहीं सकते हैं। तो इसका क्या उपाय आप कर रहे हैं ? गवर्नमेंट इस के बारे में क्या कर रही है ? इस में उन लोगों का प्रोटेक्शन देना चाहिए जो छोटे-छोटे जमा करने वाले हैं, नेशनल सेविंग सर्टिफिकेट में या फिक्स्ड डिपॉजिट में, उन को कुछ गहन मिलनी चाहिए। नहीं तो एक दिन ऐसा आएगा कि जब लोग यह अनुभव करेंगे कि उस रुपया का वैल्यू सरकार के यहा जम करने में कम हो जाएगा तो आप को कोई मोन नहीं देगा। उस का बचाने के लिए जरूरी है कि आप कुछ न कुछ करें।

श्रीमती बान - डा बजट है रीजनल डिम्पेरेटो मिटाने के मामले में उसका कोई अमर नहीं हो रहा है। इसके लिए हम लोग बहुत बोलते हैं कि रीजनल

डिस्पैरिटी को मिटाना है। गवर्नमेंट यह स्टेप ले रही है, वह स्टेप ले रही है, लेकिन जो रीजनल डिस्पैरिटी जहाँ पहले थी वह प्रायः भी वहीं है। जरा भी कम नहीं हुई है। मैं उदाहरण देता हूँ बिहार का और खासकर नार्थ बिहार का। नार्थ बिहार की परकैपिटा इनकम 110-115 रुपये थी जब कि मारे हिन्दुस्तान की माझे तीन सौ से ऊपर थी। नार्थ बिहार कोई छोटी मोटी जगह नहीं है। वहाँ की आबादी दो करोड़ से अधिक कोई ढाई करोड़ के करीब है। यानी आसाम, उड़ीसा, केरल, हरयाणा, पंजाब और मैसूर इन राज्यों की आबादी से ज्यादा ही है। वहाँ कोई फेडरली नहीं है। नाम की भाउटमोडेड कुछ सुगर फेडरलीज है और 85 प्रतिशत लोग वहाँ केवल खेती पर निर्भर करते हैं। खेती को इम्प्रूव करने का काम भी वहाँ बहुत कम हुआ है। एक गंडक नहर है जो पन्द्रह वर्ष के बन रही है, नहीं बन सकी। तो खेती को ही इम्प्रूव किया जाय उन में ही बे प्रगति कर सके इस का भी कोई काम नहीं होता है। तो जहाँ ढाई करोड़ की आबादी है वहाँ के लोग कैसे जीयें, कैसे रहे? जहाँ की परकैपिटा आमदनी 115-120 रुपये हों, वहाँ लोग क्या करें? आप बजट नाए, उस के लिए विधेयक भी प्रस्तुत किया, इतनी बहस हुई और आप का वादा भी है रीजनल डिस्पैरिटीज कम करने का, लेकिन किया नहीं यदि आप कं शरीर का एक अंग बहुत कमजोर होता है तो आप का शरीर काम नहीं कर सकता है। ऐसे ही नेशन में भी यदि एक हिस्सा कमजोर है तो नेशन आगे बढ़ नहीं सकता है। वह कमजोर हिस्सा आप को पीछे खींच लेगा। इसलिए नेशन के हक में भी यह जरूरी है कि रीजनल डिस्पैरिटी कम कर के जहाँ के लोग पीछे हैं उन को आगे बढ़ाया जाय। वः। अनएम्प्लायमेंट प्राबलम बहुत है। गरीबी तो है ही अनएम्प्लायमेंट बहुत ज्यादा है। एन्टरप्रेन्योर कम है जो नया बिजनेस कर सके। इसलिये नार्थ बिहार में कोई फेडरली बनैरह जल्दी लग नहीं

सकती है। वही पुरानी सुगर फेडरली है जिन का सुगर का एक्सेज कम ही आता है 9 परसेंट, 8 परसेंट आता है जब कि दूसरी जगह 10-12 परसेंट आता है इस में भी बाटा हम लोगों को आता है।

एक बात और कहना चाहता हूँ जिस का खास बजट से सम्बन्ध तो नहीं है लेकिन देश की राजनीतिक स्थिति से उस का सम्बन्ध है। आप जानते हैं बिहार में इस बरस घान्दोलन चल रहा है और बेरोज हो रहा है। मर्रा भी बेरोज हुआ था। बेरोज हो रहा है कि लोग इस्तीफा दे दे। यह क्यों हो रहा है? मैंने अपने जिले में जा कर देखा है, उस में कोई स्टूडेंट्स मुक-हड़ताल पर नहीं हैं, कुछ प्रोफेसर्स हैं, कुछ बकीस हैं, कुछ टीचर्स हैं और स्टूडेंट्स के नाम पर हो रहा है

श्री एम० राक्षोपाल रेड्डी (निजामाबाद) : किसान तो उस में नहीं है?

श्री डी० एन० तिबारी : किसान बेचारा क्यों प्रायेगा? वह तो अपने खेतों में हल चलाता है, परिवार के पालन-पोषण के लिए कमाने का प्रयत्न कर रहा है। यह सब क्यों हो रहा है, यह सोचना होगा। मैंने भूख-हड़तालियों से बात की थी, यह दो बजह से हो रहा है—एक महंगाई बहुत बढ़ गई है, दूसरे—वे देखते हैं कि ब्लैक-मार्केट बहुत ज्यादा फलरिज कर रहा है। असली दामों पर चीज नहीं मिलती, लेकिन ब्लैक मार्केट में मिल जाती है। लोग सोचते हैं कि अगर चीजों का अभाव है तो ब्लैक मार्केट में कहा से आती है। ये दो चीजें ऐसी हैं जिनका जवाब हम भं. नहीं दे सकते हैं। हम कैसे कहे कि हमारी गवर्नमेंट फेल कर गई है, अगर हम कहते हैं तो अपने ही मुह पर बन्द लगता है, अपना सिर नीचा हो जाता है। इसका उपाय कीजिए, बरना यह घान्दोलन बन्द होने वाला नहीं है। इस सम्बन्ध में

[श्री डी० एन० तिवारी]

एक बात और कहना चाहता हूँ—दूसरे कुछ ऑफिसर लोग ऐसे हैं जो गोशियां चलाते हैं, लाठी मारते हैं, हालांकि सिबुएशन को दूसरी तरह से कंट्रोल किया जा सकता है। मैंने छपरा में देखा—वहाँ गोली चली, जब कि टीबर-नैस से काबू पाया जा सकता था, एक बात और भी जहाँ था कन्स्ट्रेशन था, वहाँ गोली नहीं चली, वह ऑफिसर अच्छा था, उस ने कंट्रोल कर लिया, लेकिन दूसरी जगह कुछ ऐसे हिमाकती ऑफिसर थे कि उन्होंने गोली चला दी। मैंने एस०पी० और डिस्ट्रिक्ट मजिस्ट्रेट से बातें की। उन्होंने कहा—ब्रिक बैट गयी रही था, इस लिए गोली चलानी पड़ी। मैंने कहा कि जहाँ भाग लगाई जा रही थी, वहाँ तो गोली चली नहीं और दूसरी जगह जहाँ सिबुएशन इतनी खराब नहीं थी, वहाँ गोली चला दी। उन्होंने बताया कि घाने के नजदीक से गोली चलायी है। मैंने जाकर देखा कि गोली लीचे नहीं लगी है, गोली गलियों में गई है। मैंने कहा—गोली कोई जानवर तो है नहीं कि इधर-उधर भागे, गलियों में गोली कैसे चलाई गई। उन्होंने कहा—नाश को खींचकर ले गये होंगे। अगर हम इसको भी मान लें तो घरों में कैसे गोली लगी हुई है, मकानों में कैसे गोली लग गई क्या घर भी वहाँ ले जाये गये थे? दोनों तरफ गलियों के अन्दर गोशियां लगी हुई हैं और सबसे हार्टनेस बात यह हुई कि गोशियां में मरने के बाद, नाठी चार्ज के बाद चायलों को ऐसे ही छोड़ दिया गया, कोई देखने तक नहीं गया कि वे मरने हैं या जीते हैं। उनको अस्पताल में जाना है। इतना अमानुषिक व्यवहार वहाँ हुआ। मैंने पूछा कि यह क्यों हुआ, जो मर गये उनकी फेमिलीज को कुछ दिया गया था नहीं, क्या उनके दफन के लिए कोई पैसा दिया गया—लेकिन कुछ नहीं हुआ। एक बी०ए० का मुसलमान छात्र था, जो बाजार में सामान ला रहा था, उसको गोली छटक कर लगी और वह मर गया। कोई उसको ले जाने वाला नहीं

था। बहुत देर के बाद वही के लोगों ने हिम्मत करके रिफ्ला में उसको अस्पताल पहुँचाया और तब उसका पोस्ट-मार्टम हुआ। जिनको गोली लगी, उनके घर के लोग ही उन को ले गये, नवा महीना हो गया कोई पूछने तक नहीं गया। अगर आप कुछ हिदायत दे सकें तो ऐसा कीजिये कि जहाँ ऐसा कांड हो जाय, एन्क्वायरी तो होनी ही चाहिये, हालांकि आप समझते हैं कि इसका भीचित्य नहीं है, लेकिन मैं इसका भीचित्य समझता हूँ।

श्री आशुबी शर्मा (उदयपुर) सभा-पति महोदय, मेरा व्यवस्था का प्रश्न 16-15 सदन में गणपूर्ति नहीं है।

सभापति महोदय घंटी बज रही है प्रब कोरम हो गया है। श्री तिवारी अपना भाषण जारी रखें।

श्री डी० एन० तिवारी सभापति महोदय, मैं एक बात का तरफ सरकार का ध्यान दिवाना चाहता हूँ। किसी सरकारी मंत्रालय से या डिपार्टमेंट से कोई नया मर्कुलर जारी हो तो उसका पालन निष्पक्ष रूप में होना चाहिये। ऐसा न हो कि आप मर्कुलर निकाले वह किसी पर लागू हो और किसी पर लागू न हो, इसको काफी हाटबर्निंग होती है। मैं एक उदाहरण देना चाहता हूँ—अभी अभी रेलवे मंत्रालय ने एक मर्कुलर निकाला था कि जितने 6 वर्ष या उसमें अधिक के दुकान दार रेलवे पर हैं उनके लाइसेंस को रिन्यू नहीं किया जाएगा। हम लोगों ने कहा था कि यह गलत बात होगी, जो अच्छा काम करते हैं उनको रहने दीजिये, वे उस काम में एक्स पर्ट हो गये हैं, लेकिन उसको नहीं माना गया। उसके बाद प्रीक्टिस में क्या हुआ—पुराने में से आधे आदमियों को रहने दिया गया और कुछ को हटा दिया—इससे आपके मर्कुलर का क्या महत्व रहा? एक ही सेक्टर में ऐसे दो आदमियों में से जिनको 6 वर्ष से ज्यादा

हो गया था, एक को किसी की सिफारिश पर रखने विचार किया गया और दूसरे को हटा दिया गया। अगर इस तरह का आपका कोर्ट-ऑफ-फाइनल रहेगा तो लोगों में आपके प्रति श्रद्धा और विश्वास कैसे रहेगा। आप भी अपने मंत्रालयों से ऐसे सर्कुलर न निकालिये जिसमें आपको किसी पर लागू करना हो और किसी पर न लागू करना हो।

आपके डिपार्टमेंट में, विशेष कर सेन्ट्रल एक्साइज में कुछ भ्रष्टाचारों की एक कोर्टरी बनी हुई है, वे लोग दिल्ली में ही रहना चाहते हैं। बहुत से ऐसे लोग हैं जो 15 वर्षों में दिल्ली में रह रहे हैं, उनका ट्रांसफर होता है तो इस डिपार्टमेंट से उस डिपार्टमेंट में, लेकिन वे बाहर नहीं जाना चाहते और किसी न किसी तरह में पेरवी करके दिल्ली में रह जाने हैं, दूसरों को यहाँ नहीं जाने देने। वे लोग कुफ्तिल में जाना नहीं चाहते। आप लिस्ट बना कर देख लीजिये, मैं किसी का नाम नहीं लेना चाहता, आपको स्वयं मालूम हो जायेगा, 10-12 वर्षों से ऐसा चल रहा है।

श्री हुकम चन्द कछवाह (मुरेना) : महापति महोदय, मेरा व्यवस्था का प्रश्न है। मदन में इतनी महत्वपूर्ण चर्चा चल रही है, लेकिन आप देखिये मदन में कोई भी मंत्री मदन का सदस्य नहीं है, कैबिनेट स्तर का कोई भी मंत्री उपस्थित नहीं है। केवल उप-मंत्री महोदय बैठे हुए हैं। मेरा निवेदन है कि आप आदेश दें कि यहाँ बहुत से भ्रष्टाचार पर कैबिनेट स्तर का मंत्री भ्रष्टाचार उपस्थित रहना चाहिये। जिस समय इस सदन में इस बेचर पर सरदार हुकुम सिंह जी स्पीकर थे तो उन्होंने इस बात का निर्णय दिया था कि मदन में सबसे कोई न कोई कैबिनेट मंत्री रहना चाहिये। यह उनका निर्णय था, आप कार्यवाही उठाकर देख लें। इसलिये मैं निवेदन करना चाहता हूँ कि आप कोई न कोई कैबिनेट मंत्री यहाँ पर बुलायें।

महापति महोदय : यह सही है कि हाउस को और हाउस के सभी मेम्बरों को अपनी अपनी जिम्मेदारी महसूस करनी चाहिये। मुझे अभी यह देख कर दुःख हुआ कि फाइनेन्स बिल जैसी इम्पोर्टेंट चीज यहाँ पर डिस्कस हो रही है लेकिन हाजिरी बहुत ही कम थी।

जहाँ तक किसी मिनिस्टर के होने या न होने का सवाल है, मैं इनका फैसला उन्हीं पर छोड़ता हूँ लेकिन जाहिर है कानूनी तौर पर रेग्युलेशन बिल प्रारंभ कोई भी उस डिपार्टमेंट, जो डिस्कस हो रहा है, का मिनिस्टर, स्टेट मिनिस्टर या डिप्टी मिनिस्टर मौजूद है तो पूरी हो जाती है।

बिल मंत्रालय में उपमन्त्री (श्रीमती सुशीला रोहतासी) : श्रीमती जी मैं अभी रेलवे मंत्रालय के किन्हीं दो आदमियों के सम्बन्ध में पत्राचार के कारणों की बात कही मैं निवेदन करूँगी कि इस तरह की कोई स्पेसिफिक चीज हो तो आप कुछ करके मंत्रालय को लिख दें, अगर आपके पास स्पेसिफिक प्रमाण मौजूद है कि इस तरह की अनुचित कार्यवाही हुई है तो उस पर कार्यवाही की जा सकती है।

श्री श्री० एच० सिन्हा : मैंने इस सम्बन्ध में प्राइम मिनिस्टर को लिख कर भेज दिया है यहाँ नहीं है कि मैं केवल धनगल बात कर रहा हूँ। अब उस पर कार्यवाही हो या न हो। मैं चाहता हूँ कोई ऐसी पत्राचार की बात न हो। सर्कुलर जो आपका हो वह सभी पर लागू हो, उससे चाहे किसी को दुःख हो या तकलीफ हो।

मैं मान्ने सहज की एक बात में सहमत नहीं हूँ। उन्होंने डीमानेटाईजेशन के बारे में कहा कि डीमानेटाईजेशन नहीं होना चाहिए। लेकिन मैं इससे सहमत नहीं हूँ। मैं चाहता हूँ डीमानेटाईजेशन हो। श्रीकमनी बहुत चांग

[श्री डी० एन० तिवारी]

रखते हैं इसलिए जो लोग ब्लैकमनी का ठीक हिसाब न दे सकें उनका बड़े खपया तो जबल होना ही चाहिए। लेकिन यह तभी हो सकता है जबकि डीमानेटाईजेशन होगा। सान्बे साहब मेरे बड़े मित्र हैं, मुझे दुख है कि मैं उनसे डिफर कर रहा हूँ। डीमानेटाईजेशन आप आज करे या जब मन चहे नब करें, बताकर न करें, यह सब ठीक है लेकिन डीमानेटाईजेशन होना चाहिए। मैं राजनीतिक पार्टियों से कहूँगा कि वे इंडस्ट्रियलिस्ट्स से चन्दा न लें क्योंकि वे ब्लैक-मनी ही देते हैं। दूसरे कोई चन्दा दे नहीं सकते हैं क्योंकि कम्पनियों के लिए चन्दा देना बन्द हो गया है।

श्री एम० रामवीराल रेड्डी (निजामा-वाद) : सभापति जी, जबसे हमारे चञ्चल साहब फाइनेन्स मिनिस्टर रहे हैं, यह कहा जा रहा है डेफिफिट फाइनेंसिंग बहुत हो गई है, कीमन बढ़ी है और उससे जनता को बहुत कष्ट हो रहा है। मन्त्रे पहले मैं यह जानना चाहता हूँ कि जनता कौन है? अगर शहरों में रहने वाले थोड़े लोग ही जनता हैं तो फिर उनको मुबारकबाद। अगर 80 प्रतिशत लोग जो देहातों में रहते हैं वह जनता हैं तो फिर प्राइस राइज से किमी को तकलीफ नहीं है। एक साहब ने बताया कि गोष्ण, झंडा, बनस्पति, मीप, टूय-पेस्ट, ब्रुज की कीमतें बढ़ गई हैं। अगर यह कीमतें बढ़ी है तो यह कीमतें कौन से व्हीट, राइस और कई किसम की चीजें हैं जिनकी कीमतें जरूर बढ़ी हैं लेकिन वह गरीब किमानों को मिल रही हैं, यह भूलना नहीं चाहिए। पहली दफा यह ही रहा है कि थोड़ा सा पैसा, जो हमेशा गहर वाले ले लेने से वह देहांत में पहुंच रहा है। जब चूँकि देहांत में पैसा पहुंच रहा है इसलिए गहर वालों को गुम्मा घ्रा रहा है। वे बेराब करना चाहते हैं। तिवारी जी का बेराब किया गया है। हमारे यहां भी आन्दोलन

हुए लेकिन मेहरबानी है हमारे लोगों की मेरा बेराब नहीं हुआ। तो अपने देश में अभी जो अनाज की कीमतें बढ़ी हैं उससे गांवों की प्रास्पेरिटी बहुत बढ़ गई है। जहां पहले गांवों में एक एकड़ जमीन में सौ रुपये का मूनाका नहीं आता था, अब एक एकड़ में 1500 रुपये की आमदनी हो रही है। मैं जानना चाहता हूँ कि टूय-पेस्ट करने वाले कितने लोग हैं इस देश में मैं समझता हूँ 5 परसेंट भी नहीं हैं। तो 5 परसेंट लोगों के लिए जो झगड़ा हो रहा है क्या वह सही है? अपने देश में आन्दोलन कर रहे करने वाले जितने लोग हैं वे सब गहर के लोग ही हैं और गहर के भी पूरे लोग उनमें शामिल नहीं हैं। केवल 20 परसेंट लोग ही शहरों में रहते हैं और उनमें से भी केवल 5 परसेंट लोग ही आन्दोलनों में हिस्सा लेते हैं। (व्यवधान) कोई भी ऐसा किमान नहीं है जिनके पास एक दो एकड़ जमीन न हो। आज तो एक दो एकड़ वाले किमान को भी काफी आमदनी हो रही है। हमारे आंध्र प्रदेश में एक एकड़ में कोई कयाम लगाना है तो उनका 5 हजार की आमदनी होती है। इसलिए मैं कहूँगा कि भाव बढ़ गए हैं उसकी वजह से देश का बहुत बड़ा नुकसान हो रहा है यह बिल्कुल सही नहीं है। कुछ बेंस्टेड इन्ट्रेस्ट्स हैं जिनका गांव वालों से पहले आमदनी होती थी और उनको गांव वालों से आमदनी नहीं हो रही है इसलिए उनका तकलीफ हो रही है। तो गहर वालों की तकलीफ ऐसे ही रहे नकि गांव भी प्रागे बढ़ सके। (व्यवधान)

दूसरी बात यह है कि मजदूरों के जो आन्दोलन हैं रहे हैं वह देश का नुकसान पहुंचा रहे हैं। आज एक मजदूर को जो वेतन मिल रहा है वह 5-6 सौ रुपए से कम नहीं है।

श्री सुकान्तानन्द कछवाय : सभा, आपको पूरी जानकारी नहीं है।

श्री एम० रामवीराल रेड्डी : जो गांवों में रहने वाली जनता है उसकी प्राण फिक नहीं है।

जो आर्गैनाइज्ड नेबर हैं, जो इंडस्ट्रियल नेबर है उसके लिए कछबाय जी की बड़ी फिक है। जो इंडस्ट्रियल नेबर है वह जब चाहे काम कर सकता है लेकिन क्या कभी किमान और उसके साथ रहने वाले मजदूर भी हड़ताल पर गये हैं? क्या उन को ऊपर मुसीबत नहीं है? इसलिए मैं कहना चाहता हू कि जो लोग भी हड़ताल करना चाहते हैं वे देश को नुकसान पहुंचाना चाहते हैं, वे देशवादी है देशभक्त नहीं हैं। जो बगबर ड्यूटी देने वाला आदमी है वही देशभक्त है।

तीसरी बात यह कही जा सकती है कि फाइनेंस मिनिस्टर के ऊपर इस किसम की जो जिम्मेदारी है उसको टानने की कोशिश कर रहे हैं, वह गलत है। फाइनेंस मिनिस्टर के साथ साथ कई और मिनिस्टर हैं। अगर हर मिनिस्टर अपना अपना फर्ज अदा करे तो काम अच्छा हो सकता है। उदाहरण के लिए, मैं बताना चाहता हू कि कामसे मिनिस्टर है और स्टेट ट्रेडिंग कारपोरेशन है। अब फाइनेंस मिनिस्टर का दिया हुआ जो काम है उस के लिहाज से अगर स्टेट ट्रेडिंग कारपोरेशन एक्सपोर्ट न करे तो एक्सपोर्ट से उतना पैसा हासिल नहीं हो सकता है। भरपूर का तेल आध्र प्रदेश में बहुत होता है पूरे देश में जितना होता है उसका 60-62 परसेंट केवल आध्र प्रदेश में होता है। गुजरात साल मिल मालिक इसका दूसरे देशों में एक्सपोर्ट करने थे। गुजरात साल आपकी 25 करोड़ आया। इस साल आपने यह किया कि एम टी सी को यह काम दे दिया है उसने एक कराड का भी एक्सपोर्ट नहीं किया। मैंने लैटर लिखा। मुझे बताया गया कि पाच सौ टन हमने एक्सपोर्ट कर दिया है। जहाँ चालीस हजार टन का उत्पादन होता है वहाँ पाच सौ टन का एक्सपोर्ट ही केवल हुआ। इन लोगों को कोई दर्द नहीं है। मैं जानना चाहता हू कि फाइनेंस मिनिस्टर ने कौन कौन सी आइटेम्स का कितना कितना भाग एक्सपोर्ट होना है, क्या हमके

कोई टारगेट फिक्स किए हैं और अगर किए हैं तो क्या उन टारगेट्स के हिमाब से एक्सपोर्ट हो रहा है या नहीं हो रहा है? इसके बारे में क्या आपके पास कोई फिगर हैं? अगर आप इस तरह की बातों पर गिरावती नहीं रखेंगे तो आपको फरेन एक्सचेंज मिलने में दिक्कत आएगी।

आप शक्कर को लें। फाइनेंस मिनिस्टर चाहती थी कि दस लाख टन शक्कर बाहर भेजी जाए दूसरे देशों को। एग्जिक्टिवर मिनिस्टर अभी नहीं हो रही है। वह कहती है कि चार पांच लाख टन से अधिक इसका एक्सपोर्ट न किया जाए। अब हमको फारेन एक्सचेंज की जरूरत है। कैसे हमको फारेन एक्सचेंज प्राप्त हो सकती है अगर हम सब चीजों को बाहर न भेजें।

धायल की कीमत बहुत बढ़ गई है। उनको हम लोगों को ज्यादा पैसा देना पड़े रहा है। इस वास्ते आपने कहा है कि कोल बेस्ड बायलंड तथा इस तरह की दूसरी चीजें कोल से चलाई जायेंगी तो उनकी रिजर्वें दिया जायेगा। दो साल तक के लिए इन्हीं चीजों को आपने बढ़ाया है। मैं आपकी चेतावनी देना चाहता हू कि कोल भी हम लोगों को ज्यादा इस्तेमाल नहीं करना चाहिए। ऐसा हमने किया तो जो कोल रिजर्व है वे जल्दी समाप्त हो जायेंगे They cannot last long जिस हिसाब से हम कोल रिजर्व का इस वक्त एक्सप्लायटेशन कर रहे हैं उस हिमाब से ये चार सौ साल से ज्यादा नहीं चल सकेंगे। अगर आपने एक्सप्लायटेशन ज्यादा करना शुरू कर दिया तो ये रिजर्वें दो सौ साल में ही खत्म हो जायेंगे। अब आप भरब कंट्रीज की मिसाल लें। उन्होंने धायल का एक्सप्लायटेशन कम कर दिया है इस डर से कि अगर इसी तरह से धायल का एक्सप्लायटेशन वे करते रहे तो पचास साल बाद उनके पास कोई धायल नहीं

[श्री एम० रामनोबाल देवर्डी:]

रह जाएगा और उनके देश पहले की तरह से रेगिस्तान हो जाएंगे। आयल रिजर्व्स को वे कंजर्व करना चाहते हैं इस वास्ते उन्होंने इसकी प्राइस बढ़ा दी है। वे इसकी खपत को भी कम करना चाहते हैं ताकि कम से कम सौ साल तक आयल उनके पास रहे। इन वास्ते मैं चाहता हूँ कि आप कोयले के मामले में दूर दृष्टि से सोचें।

इसमें कोई शक नहीं है कि अणुप्रत्यायमेट देश में बढ़ रहा है। जरूरत इस बात की है कि उन जोर्मी को काम दिया जाए, उनको काम पर लवाया जाए। लेकिन हमारे बिरोधी पार्टी तो अणुप्रत्यायमेट क्षेत्रों को तैयार कर रहे हैं। वे उनको पकड़ नहीं देते हैं, कोई काम लीजने नहीं देते हैं। They are fit for Nothing ऐसा वे न करे कोई काम पढ़ना चाहता है, काम लीजना चाहता है उसे उसको ऐसा करने दें। काम लीज लेगा पार्टी तो उसको नौकरी मिल सकती है। अणुप्रत्यायमेट लोग जो ज्यादा तादाद में काम रहे हैं उसकी पूरी की पूरी जिम्मेदारी सपोर्टेशन पर है। वे उनको हर रोज वाकोलेट मुकमेट्स में लीज कर लाते हैं। कल्पे इन बाइों की समझते नहीं हैं। ये देश को बदकिस्मती की तरफ ले जा रहे हैं। ये ऐसा कूरके देश की सेवा नहीं कर रहे हैं। देश की सेवा करनी है तो उसका तरीका यही है कि बच्चों को पढ़ने दिया जाए, उनको काबिल बनने दिया जाए। देश में बहुत अच्छा काम करने वाले लोग हैं, अच्छा पढ़ने वाले लोग हैं। लेकिन दो तीन सत्र से ऐसा देखने में आ रहा है कि नमन वाले लोगों की, दिल से काम करने वाले लोगों की तादाद बहुत कम होती जा रही है। अपोबीकन वाले स्कूल कालेज के बच्चों के पीछे न पड़े हों, उनको पढ़ने लिखने का मौका दें। अगर आपने इसी तरह से उनके पीछे पड़े रहना है तो साफ साफ बता दें ताकि इसका मुकामिला किया जा सके।

यह जो बदकिस्मती की तरफ से जोर देकर ले जा रहे हैं, इसको वे छोड़ दें, नहीं देरी इन से प्रार्थना है।

इन बच्चों के साथ मैं इन कर प्रस्तावों की पूरी पूरी तारीख करता हूँ और आपको अन्वयाह देता हूँ।

SHRI SHYAM SUNDER MOHA-PATRA (Balasore): Mr. Chairman, Sir, there is no doubt—and we all can be unanimous on the matter—that the country is passing through the worst ever economic crisis. Every now and then we find an outburst here or there student trouble; labour movement, workers following work-to-rule or some strike, railway disruption—by all of which the entire economy may come to a standstill. And every now and then there is also a police firing; a lathi charge. The entire police administration is being criticised for atrocities for inhuman brutality and so on and so forth.

I want to speak a few words about the police personnel. There is a grievance among the junior IPS officers up to the rank of DIG that they are not treated properly. When they retire they retire at Rs. 2,200, while an I.A.S. officer retires at almost Rs. 3,000 or a little more than that. The maximum pension fixed for the State police officers is only Rs. 1,000. Perhaps even an I.A.S. officer gets only this one thousand. What is wrong in increasing the salary of these I.P.S. officers upto Rs. 2,500, so that they may draw the pension of Rs. 1,000.

What is the rank of the Inspector General of Police in a State? During the British days, the I.G. of the State and the Chief Secretary were treated almost at par; or the I.G. was a little below in rank compared to the Chief Secretary. It so happened that the Government of India issued certain directions and the I.G. became equivalent to the rank of Additional Secretary. Now the rank of the I.G. of Police in a State is equal to that of a

Joint Secretary. The I.G. cannot exert himself before the I.A.S. officers or the Chief Secretary if he is a wooden hearted bureaucrat. I have spoken to many I.Gs. of Police and they have got some grievances. I feel the status of I.G. in a State should be increased.

What is the image of the Police personnel? One image is that of over-worked police personnel. Another is a tired police personnel. Yet another is a brutal police personnel. In the front page of *Hindustan Times* today we saw that even police personnel indulge in things like asking young boys to pimp for them. What a non-sense and what a nasty matter is this. I feel that there should be a Police Commission. There was a Police Commission in 1902. There has been a demand for Police Commission for so many years. I think the Government should now consider the question of instituting a Police Commission to look into the grievances of the police personnel and to impart to them civilised training so that they behave properly. People say that the police personnel in U.K. are civilised and that they are enlightened. I had, my own experience in England. They also indulge in corruption and they also get into a restaurants and feed themselves with wine and other delicacies and get away without paying the restaurant owners. It is not a fact that in India alone the police personnel are corrupt. In many places it is like that. Because power corrupts and absolute power corrupts absolutely. When an individual gets power, he tries to exercise it sometimes in a simple way and other times in a brutal way. The economic crisis is critical. The prices of commodities have gone up like anything. The price of paddy in 1971-72 was between 47—58 per quintal; in 1972-73, it was between 49—58 per quintal and in 1972-73 it was Rs 70. Now what about rice? In 1971-72 a quintal of rice cost Rs. 74 compared to Rs. 83 in 1972-73 and Rs. 104 to 109 in 1973-74. It has almost doubled now, because the current price is about Rs. 142

per quintal. At the Chief Ministers' Conference held on 16th March, Shri Fakhruddin Ali Ahmed said:

"We are certain now that we have attained the Kharif target of 67 million tonnes . . . The rice procurement has crossed three million tonnes against the target of five million tonnes and, therefore the procurement target would be achieved."

If we are going to achieve the procurement target why is there increase in the prices of paddy and rice? People have got grievances. I suggest that there should be subsidy as far as the urban areas are concerned. Those who are consumers in urban areas, the labour population and the peasantry which are engaged in working for hardly three months in a year and remain unemployed for almost nine month in a year should be able to purchase rice at subsidised rates. Can the Government do it? We can help the agriculturist who is producing. We can also help the consumers who are going to purchase these commodities in the urban market from the retail shops. Sir, smuggling is another important factor, I mean smuggling of rice from one State to another. Particularly in Orissa. on the border areas, this smuggling has assumed a very large proportion so much so the gangsters and the hooligans are stopping trains right inside the railway premises and are indulging in extra-legal methods. They have entered into compartments and have forcibly taken away rice and the belongings of the passengers who were carrying rice and have created a law and order situation. I had a personal experience, on the night of 6th March. It happened at Balasore station. For six hours, three long distance trains were stopped inside the railway premises. There was no police; there was no administration at all. We tried to contact over telephone the District officers. Nobody came and the pas-

[Shri Shyam Sunder Mohapatra] sengers were stranded so much so those who had to catch planes were stranded and those who had to catch some connecting trains were also stranded at the station. This is the position. Government must ponder over this fact, how to give relief to the people.

Sir, in Orissa, people have a feeling that there is not much help coming forth from the Government of India to Orissa to improve the economic condition. I personally feel that Government of India is alive to the fact and that they will leave no stone unturned to help the people of Orissa. But, we have seen, during the last four five years plans, Orissa has not received the due share compared to other States of India. So, I must now impress on the hon. Finance Minister that while considering grants to States, he must try to help Orissa which is one of the poorest in the Indian sub-continent.

Sir, there are some river valley projects now trying to receive the attention of the Government. One is Rangali and another is Swarnarekha. I came to know that there is not much left of the Rangali project and the Swarnarekha river valley project has also not been included in the Fifth Five Year Plan. This is a very sorry state of affairs. Year after year, from 1967 till now, people of Orissa have been ravaged by floods, devastations of the highest order and the Government of India have helped these flood victims to the tune of crores of rupees. Only during last year, Government of India gave about Rs. 20 crores. Why not we decide on having permanent river valley projects to stop the flood menace which is coming up year after year? We go on giving relief to the people. Many of them, like beggars go to the BDOs, Chairmen of Panchayats and Government. They go with begging bowls and seek help. This happens year after year. Why not we have this plan? Sir, the Swarnarekha pro-

ject has been finalised by experts and it is lying with the Government of India. The Government of India have written to the Governments of Bihar, West Bengal and Orissa for finalisation of the scheme because it is a scheme of the three participating Governments. Nothing is forthcoming from the State Governments. I would request that there should be some type of intervention by the Government of India so that all these State Governments are toned up to the extent that something is decided immediately. So, when the next flood havoc comes, we are prepared with at least some plan to tell the people. 'Here is a plan and it is going to be implemented in the near future.' This is one thing I wanted to impress on the hon. Finance Minister so that at least one of the river valley projects which are of paramount importance, utmost importance and of great necessity to the people is taken up during this Fifth Five Year Plan.

As far as the tribal areas of Orissa are concerned, I would like to impress on the Minister that there should be some industries started there immediately. I mean, not large scale industries but medium type industries so that people may be engaged. The tribals in Orissa are highly cultured people. Their culture should be considered in the proper perspective. The community is dwindling at such a rate that after the family planning drive, after about a quarter of a century, we may not see any tribals in the State of Orissa. This is the position. We must give them employment. We should have small industries. As Gandhiji said, we should have small industries to feed the village people, to make them self-sufficient in their own spheres and these small industries should spring up immediately in the tribal areas so that the tribal people will be happy and employed.

Last but not the least, I would like to impress on the Government to give relief to the weaker sections of the society from the nationalised banks. People say that nationalisation of banks has become one of the biggest hoax. I do not think it is a hoax. It was done with the greatest zeal by the Prime Minister and the taxi-drivers, bullock-cart owners and rickshah owners said that some socialistic thinking is round the corner. But what is happening? The agents and managers of the nationalised banks are denying the benefits to the poor people. They give these benefits to the big business houses; they are hand in glove with the business houses; they are colluding with the big traders and they are denying the benefits to the poor people. Only today in my constituency the handloom weavers passed a resolution about the non-availability of credit from the nationalised banks to the poorer sections. It is happening not only in my constituency, but all over the country. The poor people, the weaker sections, they are denied the benefit of credit of the nationalised banks.

I say that the bank officials who indulge in this should be given the most exemplary punishment. You must remove from job or dismiss 20 such agents or managers. Then people will have more faith that here is an administration which listens to them and not to the advice of the bank managers. Otherwise, what is the difference between the nationalised banks and banks in the private sector?

Then, let there be coordination committees in every district with which the Members of Parliament are associated. Nowadays nobody thinks of a Member of Parliament. While considering the question of giving benefits to such people the bank agents never think that here are Members of Parliament representing ten lakhs of people, who should be associated with decision-making. Why not have some committee at

every district where we can be associated? Then we can guide the people, we can help the people and we can also bring home to our Ministers the position prevailing in those areas. So, I suggest that Members of Parliament, to whichever party they may belong, should be associated with such committees, and let there be such committees all over the country. I hope the hon. Minister will kindly consider these suggestions.

श्री राम सिंह भाई (इंदौर) : सम्भाषित महोदय, इस कठिन परिस्थिति में जो वित्त विधेयक पेश किया गया है, उस के लिए मैं फ़िनांस मिनिस्ट्री और मिनिस्टर महोदय को बधाई देना चाहता हूँ, क्योंकि आज देश की जो आर्थिक स्थिति है, उस में इमसे अच्छा बजट रखना असम्भव था

यह बात मानी हुई है कि किसी देश की सुख-समृद्धि इस बात पर आंकी जाती है कि उस की पर-कैपिटल नैशनल इनकम क्या है और प्रति व्यक्ति को प्रति दिन कितनी कैलोरी मिलती हैं। 33 करोड़ हैक्टर की भूमि में बसा हुआ हमारा यह विशाल देश है, जिसमें बेशुमार वनसम्पदा और खनिज सम्पत्ति है और देश के भू-भाग की 50 प्रतिशत कृषि भूमि है। फिर भी आज हमारे देश में बेकारी, भुखमरी, वस्तुओं का न मिलना, जमाखोरी, भावों का बेहिसाब बढ़ना और चीजों में मिलावट एक चिन्ता का विषय है

1965 में प्रति व्यक्ति प्रति दिन, जो 480 ग्राम अनाज मिलता था वह आज घट कर 417 ग्राम हो गया है। कहने का मतलब यह है कि इतने विशाल देश में जहाँ वन सम्पदा हो, खनिज सम्पदा हो और देश की आधे से ज्यादा भूमि लगभग 16 करोड़ हैक्टर खेती योग्य भूमि हो, उस में जनसंख्या के अनुपात से उत्पादन बढ़ने के बजाय घटता जाय, यह एक चिन्ता का विषय है। पर-कैपिटल नैशनल इनकम भी हमारी कोई ज्यादा नहीं बढ़ी है और प्लान के हिसाब से बढ़ोतरी

[श्री राम सिंह भाई]

के प्रतिशत में हमारी इनकम प्रतिशत में घटोतरी होती जा रही है। जहाँ प्रति व्यक्ति को 3 हजार कैलोरी मिलनी चाहिए वहाँ आज 1900 मिल रही है। उससे ज्यादा तो पाकिस्तान में 2400 कैलोरी मिल रही है और लंका में 2300 मिल रही है। हम अपने पड़ोसी देशों से भी इनमें पीछे हैं और प्रति व्यक्ति राष्ट्रीय आय में भी हम पाकिस्तान और लंका जैसे देशों से पीछे हैं। हमारे देश में पर कैपिटा इनकम आज 600 मान लें तो पाकिस्तान में 900 है और लंका में 1000 है। यह हमारे लिये चिन्ता का विषय है और इस पर माननीय मंत्री महोदय को विचार करने की जरूरत है क्योंकि वित्त मंत्री तमाम मंत्रियों की चाभी हैं और ये बहुत कुछ कंट्रोल कर सकते हैं। हमें यह देखना है कि लोगों की जरूरत पूरी करने के लिए हमें धन कहां कितना खर्च करना है। ऐसी स्थिति में जब चीजों की मांग हो, जनसंख्या बराबर बढ़ रही हो, एक तरफ हड़ताल, एक तरफ स्लो, अनुशासन और एफिशियेंसी का पना नहीं, तथा प्रोडक्टिविटी तो हमारे देश में है ही नहीं क्योंकि अगर देखा जाये तो जहाँ प्रोडक्टिविटी बढ़ती है वहाँ भाव नहीं बढ़ सकता जब प्रोडक्टिविटी नहीं बढ़ी है वही भाव बढ़ते हैं, तो ऐसी स्थिति में इन बातों पर विचार करने की जरूरत है।

हम हमेशा औद्योगिक विकास का विचार करते हैं। लेकिन कृषि पर उपयुक्त धन देने से कृषि उत्पादन की कमी को लेकर काटन के अभाव में मिले बन्द होती हैं तिलहन के अभाव में कितनी ही तेल की मिलें बन्द हो रही हैं, गन्ने के अभाव में शूगर मिलों को गन्ना नहीं मिल रहा है और पटसन का भी अभाव रहता है, पटसन मिलता नहीं है। कच्चा माल न मिलने से ले आफ होता है और दूसरी ओर ओवर टाइम चलता है। जब मास आ गया तो ओवर टाइम कर दिया और माल नहीं है तो ले आफ कर दिया। कोई भी कारखाना ले आफ और ओवर टाइम चलने से मुनाफा

नहीं कर सकता, कमाई नहीं कर सकता और देश की जरूरत पूरी नहीं कर सकता।

मैं यहां यह निवेदन करना चाहता हूँ कि कुछ बातों पर गम्भीरता से विचार करने की बहुत जरूरत है और वह जरूरत यह है कि हम औद्योगिक विकास के पहले कृषि का विकास करें। कृषि का विकास होगा तो कृषि को लेकर उद्योग अपने आप पनपेंगे। क्योंकि पहले हमारी और कारखानों की जरूरत की चीजें होनी चाहियें उससे उद्योग भी बढ़ेंगे उसके बाद ही हम दूसरी चीजों के एक्सपोर्ट का भी विचार कर सकते हैं, इम्पोर्ट का भी विचार कर सकते हैं लेकिन जो बास हमारी जरूरत की चीज है उस के ऊपर हमें सब से पहले ध्यान देना है। हमारा यह विशाल देश है जिसमें कहीं बहुत ज्यादा शीत, कहीं बहुत ज्यादा नू, कहीं सूखा तो कहीं बाढ़, देश एक समान नहीं है। हर हिस्से में अलग अलग मौसम हैं, अलग अलग ऋतुएं हैं अलग अलग खान पान हैं। मैं आपसे निवेदन करना चाहता हूँ कि हमारा कृषि उत्पादन में और उद्योग में जो बढ़ाने की बात है यह एक बात के ऊपर बहुत निर्भर है और वह है पानी जिसका अभाव नहीं होना चाहिए। हम यह देखते हैं कि 50 प्रतिशत हमारी कृषि लायक भूमि है तो फिर हम अनाज पैदा क्यों नहीं कर सकते? क्योंकि पानी के अभाव में हमारी सिंचित भूमि टोटल भूमि का 25 प्रतिशत है। जब इतनी ही सिंचित भूमि हो और जनसंख्या बराबर बढ़ रही हो तो उत्पादन का बहुत बड़ा सवाल होता है। आप की बड़ी बड़ी सिंचाई की योजनाएं हैं, बड़े बड़े बांध बांधते हैं वह अक्षय बांधिए या नलकूप लगाते हैं, बांध अधिक से अधिक लगाइए, लेकिन मैं एक सुझाव देना चाहता हूँ कि जो हमारा बरसात का पानी है उसे बहने न दिया जाये, ज्यादा से ज्यादा रोकने की कोशिश कीजिये। बहुत सी जगह ऐसी हैं जहाँ पानी का अभाव रहता है। कुआं खोदने पर पानी नहीं निकलता या वह सूख जाता है। कोई दूसरा सिंचाई का साधन नहीं है। बड़ा अंधा अंध बरसात के

पानी को बहने न देकर ज्यादा से ज्यादा रोकने की कोशिश करेंगे तो मैं यह मानता हूँ कि उससे आपको सिंचाई के काम में बड़ी मदद मिलेगी। इसलिए हर खेत पर एक कुआँ धीरे-धीरे गांव में कम से कम एक तालाब होना ही चाहिए। जितना बड़ा प्राप बना सकें। लेकिन कोई गांव ऐसा नहीं होना चाहिए कि जिसमें तालाब न हो। कहने का मतलब यह है कि बरमान के पानी को ज्यादा से ज्यादा रोकने की कोशिश करनी चाहिए, भले ही उस तालाब के पानी का उपयोग सिंचाई के लिए न हो, कोई हर्ष की बात नहीं है। लेकिन तालाब में पानी होगा तो मवेशियों के काम आएगा, लोगों के काम आएगा और उनसे कुओं के अन्दर भी पानी रहेगा। उसका मौसम के ऊपर भी असर पड़ेगा। तो आज हमें छोटे-छोटे तालाबों की तरफ भी ध्यान देना है। एक तो मेरा यह निवेदन है।

दूसरी बात यह है कि आज कारखानों के अन्दर जो हड़तालें होती हैं, मैं भी एक मजदूर कार्यकर्ता हूँ। 16 वर्ष की उम्र में मैं मजदूरों में काम करता हूँ मैंने आम तौर पर देखा है कि मजदूर जान बूझ कर हड़ताल नहीं करते हैं मजदूरों में हड़ताल करवाई जाती है और उसका मुख्य कारण यह है कि जिनकी भी ट्रेड यूनियन हमारे देश की है वह किसी न किसी पोलिटिकल पार्टी में एफिलिएटेड है। पोलिटिकल पार्टी में एफिलिएटेड होने के कारण वह हड़तालें मजदूरों के हितों के लिए कम और उनके राजनीति उद्देश्यों की पूर्ति के लिए ज्यादा से ज्यादा कराई जाती हैं। यह मानना है कि अगर आप में बने तो आप विधान में भी मशौघन कीजिए, लेकिन एक काम अवश्य कीजिए हड़ताल पर पाबन्दी लगाइये कि जिनकी भी ट्रेड यूनियन है उनमें बाहर के व्यक्तियों के प्रवेश पर रोक लगा दीजिए क्योंकि आज उत्तरीके कारण मजदूरों की संघर्ष समझने का मौका ही नहीं मिलता है न निगोशिएशन में, कमीनिश्चन में या अडिस्ट्रिशन में जाने का। बाहर के

व्यक्ति आते हैं जो वे ही निगोशिएट करते हैं, चर्चा करते हैं और भारी बार्ने करते हैं। फिर वे ही हड़तालों का एलान करते हैं। जब ट्रेड यूनियन की तरफ से किसी भी इन्डस्ट्री से मजदूरों के डाइरेक्टर मुकरंर किये जाते हैं वे बाहर के व्यक्तियों में से ही होते हैं, श्रमिकों में से नहीं होते। जिनकी भी पब्लिक सेक्टर की अडिस्ट्रिक्शन है सब में डाइरेक्ट नियुक्त किए गए हैं और वे सब बाहर के व्यक्ति हैं। आई एल ओ में जाने का मवाल होता है तो बड़े बड़े नेता आते हैं मजदूर नहीं जाता है। किसी भी कंमिटी में देखिए माने बाहर के लोग आते हैं। तो हो क्या गया है कि मजदूर नेता आपके बहुत नजदीक और मजदूर आप में बहुत दूर चल गये हैं। दूसरी बात यह कहना चाहता हूँ कि श्रम कानूनों में ऐसा परिवर्तन करना चाहिए जिसमें किर्मा भी माव या मवाल के लिए निगोशिएशन कमीनिश्चन और अडिस्ट्रिशन कम्पलसरी होना चाहिए। अटोमेटिक अडिस्ट्रिशन में जाये। अगर ऐसा होगा तो हड़ताल बर्गरह नहीं होगी प्रतुगामन और एगोसिये-म बड़ेगी। नहीं तो हागा क्या है कि आज कमीनिश्चन का मौका नहीं निगोशिएशन का मौका नहीं, अडिस्ट्रिशन का मौका नहीं और जो भी आपके कानून है वह एक तरफ रखे रह जाते हैं। अशान्ति पैदा होती है हड़तालें होती हैं और चोजों की कर्मा होती है भाव बढ़ने जाते हैं। इसका मतलब यह हो गया कि हम मजदूरों का वेतन जितना बढ़ाने है उस में ज्यादा भाव भी बढ़ने है। बहुत ही इन्डस्ट्रोज के अन्दर कास्ट प्राफ लिक्विड इंडेक्स में उनका डिअरनेस एनाबेस जोड दिया गया है। जो बड़ी इन्डस्ट्रीज है जहा ज्यादा लोग काम करते हैं उन को तो अच्छा वेतन और अच्छी महंगाई मिलती है। जैसे जैसे कास्ट प्राफ लिक्विड इन्डेक्स बढ़ता जाता है, उन्की के हिसाब से उनका महंगाई-भत्ता बढ़ता जाता है। जैसे-जैसे इन्डस्ट्री है वैसे-वैसे

[श्री राम सिंह भाई]

300 रुपये डीअरनेस एनाउन्स मिलता है, लेकिन मिनिमम वेज 28 रुपये या 30 रुपये है। ये लोग मिनिमम वेज की परवाह नहीं करते हैं, लेकिन डीअरनेस एनाउन्स की परवा करते हैं। लेकिन जो छोटे छोटे कारखाने हैं, जहां 10-5 मजदूर काम करते हैं उन्हें महीने भर के अन्दर कुल मिलाकर 100 रुपये भी नहीं मिलते हैं। इसका मतलब यह है कि जो जबरदस्त है, वह सब कुछ पा लेता है, लेकिन जो कमजोर है या जिनमें लड़कों की शक्ति नहीं है, या जहां ज्यादा लोग नहीं हैं, प्रोडक्शन में ज्यादा नुकसान नहीं पहुंचा सकते हैं वल्कि ज्यादा प्रोडक्शन करते हैं उनको कुछ नहीं मिल पाता। इसलिये मैं निवेदन करना चाहता हूँ—आप को एक नैशनल वेज पालिसी होना चाहिए, चाहे 10 आदमी काम करें या 5 आदमी काम करें या हजार आदमी काम करें उनको कास्ट आफ़ लिविंग इण्डेक्स के आधार पर महंगाई भत्ता मिलना चाहिये।

बन में इतना ही निवेदन करना चाहता था।

12 hrs.

सभापति महोदय : मेरे सामने जो लिस्ट है उसमें बी० बी० नायक साहब के नाम के पहले भद्रनाथ साहब, अमरनाथ विद्यालंकार साहब और दूसरे नाम हैं। लेकिन नायक साहब ने मुझे एक स्लिप भेजी है जिसमें जाहिर किया है कि उनकी कुछ मजदूरी है इसलिये उनकी पहले दोस्तों का मौका दे दिया जाये, लिहाजा मैं उनका मौका दे रहा हूँ।

श्री बी० बी० नायक ।

SHRI B. V. NAIK (Kanara): With your permission, as I was not certain of being here day after tomorrow, I had made this request for your indulgence to allow me to speak to-day.

Sir, I have nothing very radical and different to offer from what the

previous speakers have already spoken about, namely, that as far as production in this country is concerned, we cannot make a compromise. Here, while welcoming the Finance Bill, I would like to draw the attention of the Government to certain specific proposals.

This Government has come to power on the triple principles of democracy, socialism and secularism and the recent events as well as the utterances of some of our leaders, particularly, from the Opposition, make us cast a doubt whether an abiding faith in the democratic form of Government is reposed by some of these leaders of public opinion in our country. For example, I would quote, the other day the leader of the Swatantra Party..

Shri Piloo Mody, in and outside the Parliament, said that the democracy in this country at best can survive till the end of the present session of this Parliament and that his more realistic estimate was that democracy will be extinguished within the next ten months. Sir, I am not a prophet of doom like him nor do I hold any brief to an un-bridled economic crisis. I do have a gloomy view with the mounting economic crisis, but if those members of the political parties who make it an article of faith as far as the form of government is concerned, if these leaders of public opinion, if these people in high positions in the national life or our country, deal with a system has been in operation for the last 27 years in this cynical and inconsequential way, then I think all of us who are participating in this Indian democracy are ourselves to blame. Sir, I am not bringing in the party line here. I am specifically mentioning them here so that there is no question of misleading public opinion. I would therefore feel that we have to take certain constraints. If we do not believe in a democratic system of Government then we have no moral irrespective of legal right to

participate in the democratic form of Government. There are extra-parliamentary methods for the members of the extreme left as well as for the members of the extreme right. Therefore they do not have the moral right, though they may have a grudging legal right.

Coming back to the point raised by Mr. N. P. K. Saive, about Brazilian experiment he had been categorical in his reply to the query or the interjection which I made, that while the Brazilian experiment today has proved extremely successful, the whole economy of the country is now buzzing with activity not only in regard to the bonds, but even in regard to the interest rates on the deposits by the banks. There is a price index system. If there is a hike in the price, rise in the index price of the commodities, accordingly a higher rate of interest is added on at that time when the interest is credited. There is a periodical review. But what has happened in Brazil? The disparity between the rich and the poor has increased. Here in our country, in the sort of economy and economic theory which we are practising in spite of our socialistic shibboleths it is not a question of the disparity growing but the rich becoming richer but the poor becoming poorer. That means the purchasing power of the vulnerable section of the society in this country is falling. It is this which we must be able to check.

There are no ways of augmenting the purchasing power of the poorer sections of the society except by giving them budgetary support in respect of the distribution of these basic essential commodities.

The hon. Minister of State for Planning Shri Mohan Dharja went into this question the other day and he has added certain items and brought up the list to twelve. This would utterly be an exercise in futility unless we are able to make a dent on the agricultural labour, on the blue-collar worker and the productive and working poor. We should

make available these articles to them because they need them to make a living. Minimum number of commodities have to be distributed in order to augment their purchasing power and these would be hardly six.

The hon. Minister for Planning who knows very well about the planning process as well as the needs, has added items like hydrogenated oil. What percentage of this hydrogenated oil in this country manufactured by the Hindustan Lever Limited is consumed by the masses?

I would, therefore, say that the suggestion that he has made, regarding mixing up of Mao's cultural revolution, the Gandhian ideology as well as the marxists philosophy a proper mix—which he has been advocating, would be made more specific. Coming from that high office as the Planning Commission, I would expect a greater amount of clarity in thinking, as far the commodities are concerned—a staple food, one cereal, one carbohydrate and some standard variety of readymade cloth, I think, should be enough, and some there additional items of absolute necessity (*Interruption*)

Rooftop the head is kept outside. It will still be too extravagant for a poor country like ours. At least to keep the body and soul together, if the State can take care of the above things, that would be a great achievement.

I have, perchance, to go into these things. What are the ways? In spite of the best intention and the draft document says that there shall be no deficit financing during the Fifth Five Year Plan, we have still landed ourselves with a deficit financing in excess of Rs 100 crores. There is no guarantee that this will only be the extent of deficit financing. With the demands that have been put forth by the workers in the public sectors of our country, it would be no surprise if the deficit finance at the end of the year is many times more than what has been contemplated now.

(Shri B. V. Naik)

How then do we deal with it? I am a believer in the concept of non-alignment. But, still, we are spending for the defence of our country about Rs 2,000 crores. The big countries the super-powers in this world, they spend as much money for one year as we have spent ourselves in the plan outlay of Rs 55,000 crores. The budgetary outlay for the defence of the Super-power countries like the U S A and U S S R run into nearly 100 billion dollars or eighty billion dollars which is virtually equal to our total outlay in the Fifth Five Year Plan.

Now, if we are able to enter into a constructive alignment, as far as our Asian Collective Security Arrangement is concerned, without any inhibitions regarding ideological systems in which we may be living, and if we are able to enter into a constructive understanding and alignment with these countries, I think there will be a very substantial amount of savings in our defence spending which could be used, by proper utilisation by the Finance Ministry, for the purpose of subsidising at least our public distribution system of the essential commodities to put the purchasing power into the hands of the poor people.

I would like to make one last point if you can kindly permit me. Irrespective of the sources of revenue—direct and indirect taxation—the Report of the Ministry of Finance, the Bureau of Public Enterprises has given here the information for the year 1972-73. In this country, now, who is the biggest monopolist? Whether he likes it or not, Shri Ganesh, our Minister of State for Finance, will have to admit that the State is the number one monopolist in this country if we mean the large aggregation of the capital and the investment. According to the latest report, the total amount of capital invested in the public sector undertakings in this country goes beyond Rs 5,881 crores. We are manufac-

turing anywhere from a pin to aeroplane or from shoes to ships as one would like to say. This is the size approximately, about eight to ten times of the biggest monopolist, Shri J.R.D. Tata in this country.

Therefore if from the returning for the first year, for our investment, we have been able to receive Rs. 17 crores, why is it that in these ten big giants like the Hindustan Steel, Bokaro Steel, Fertilisers Corporation, Heavy Engineering Corporation, Food Corporation, of India, National Coal Development, Oil and Natural Gas Commission, Neyveli Lignite, Shipping Corporation and Bharat Heavy Electricals where we have invested in all Rs 3,665 crores. I do not yield any surplus to us. Why should not be possible for us by making them function properly to expect at least a 10 per cent return on our investment of Rs. 6,000 crores. That will come to Rs 600 crores per year and your entire budgetary deficit will be wiped out. Therefore, it is of paramount importance as a State investing in public sector undertakings to see that these undertakings come in for special review of the Ministry and it is necessary for us also to debate in detail about them on the floor of this House in order to see that they become accountable to Parliament.

श्री जयप्रकाश विद्यालंकार (चंडीगढ़)
 सभापति जी, जनरल तौर पर मैं फायनेंस बिल का समर्थन करने के लिए खड़ा हुआ हूँ। मैं इसकी सफरनीयता से जाना नहीं चाहता। नोबन कुछ बुनियादी बातें हैं जिनके सम्बन्ध में कुछ चर्चा करना चाहता हूँ। इन बात का सभी स्वीकार करते हैं कि हमारे देश में वार्षिक स्थिति बहुत ही बेचीशा है और हम वार्षिक सकत से गुजर रहे हैं। कुछ ऐसा महसूस होता है कि जैसे हाकात हमारी पकड़ में नहीं जा रहे हैं। हम उनको पकड़ने की कोशिश करते हैं लेकिन हमारी पकड़ में वह सब चीजें नहीं जा रही हैं। हमारी एकतात्मि में एक सबसे बड़ा

नुक्स इस समय यह हो गया है कि हमारे यहां दो एकोनामीज पैरलल तौर पर चल रही हैं—एक ब्लैक एकोनामी और एक ओपेन एकोनामी ओपेन एकोनामी की जो प्रेरणा मिलती है वह ब्लैक एकोनामी से मिलती है। ब्लैक एकोनामी सुप्रीम होती जा रही है। पहले नहीं थी लेकिन आहिस्ता आहिस्ता वह ताकत पकड़ती गई और ओपेन एकोनामी पर उसका गलबा बढ़ता गया। हम उसको रोक नहीं पाये। आज तक हम ऐसा कोई उपाय सोच नहीं पाये कि किस तरह से इस ब्लैक एकोनामी को हटा सकें ताकि हमारे एकोनामी जो राह केतु से प्रसित हो गई है वह आजाद हो सके। आज हमारी एकोनामी की हालत यह है कि हमारी अरनिंग कैपेसिटी उतनी नहीं बढ़ती लेकिन स्पेंडिंग कैपेसिटी हर एक बढ़ाना चाहता है। अरनिंग कैपेसिटी को बढ़ाने की कोशिश बहुत कम होती है। यह ठीक है कि हमारे यहां टैक्निकल ट्रेनिंग, इंडस्ट्रियल ट्रेनिंग, प्रैक्टिकल ट्रेनिंग सब देते हैं, इंजीनियर बनते हैं लेकिन साथ साथ बेकारी बढ़ती जाती है। इसके माने हैं कि हमारी आर्थिक स्थिति ऐसी है जिसमें हम लोगों को काम नहीं दे पाते हैं। लोगों की अरनिंग कैपेसिटी कम है, उसको हम बढ़ा नहीं पाते हैं लेकिन हमारी एकोनामी में एक बात धर कर गई है कि हर एक व्यक्ति अपने देश में चाहता है कि हमारी खर्चा करने की ताकत ज्यादा से ज्यादा बढ़ती जाये। खर्च करने की ताकत हमने कुछ क्लासेज को दे रखी है, उनको हम चेक नहीं कर पाये। खर्च करने की ताकत बढ़ाने की कोशिश जो क्लास करते हैं उनका अनुकरण दूसरों को भी करना पड़ता है और उन क्लासेज पर हम कोई पाबन्दी नहीं लगा पाये। कितनी बार हाउस में सजेश्चन आये हैं कि हम कजम्शन पर कन्ट्रोल करें, जो ऐश्वर्य की चीज है उनको हम कम करें। कपड़े के सम्बन्ध में कई दफा सजेश्चन आया कि फाइन क्लाथ हम सिर्फ एक्सपोर्ट करें और लोगों

की जरूरत की जो चीज हैं उनमें वृद्धि करें, उनके प्राइक्शन को ज्यादा बढ़ावा दें और जो एशो इशरत की चीज हैं उनकी पैदावार सिर्फ फारेन एक्सचेंज कमाने के लिए करें लेकिन इन सजेश्चन्स पर हम कोई अमल नहीं कर पा रहे हैं। ऐसा मालूम होता है हम जकड़े हुए हैं, कोई ऐसी चीज है जो हमको जकड़ती है और हमें आगे नहीं बढ़ने देती है।

हम समाजवादी अर्थ व्यवस्था की बात करते हैं। हमारे कुछ भाई ब्राजील की मिसाल देते हैं। कुछ दूसरे भाई दूसरी मिसाल देते हैं। दुनिया के अन्दर एक और समाजवादी अर्थव्यवस्था है और दूसरी तरफ पूंजीवादी अर्थव्यवस्था है। हमारा जहां तक सम्बन्ध है हमने पूंजीवादी अर्थ व्यवस्था की जो बुराइयां हैं उनको तो अपना लिया है, वे तो यहां विद्यमान हैं लेकिन उनकी अच्छाइयों को हम नहीं लेंगे हैं। समाजवादी अर्थ व्यवस्था को हम आगे चला नहीं पाए हैं। समाजवादी अर्थ व्यवस्था के लिए जिन बातों की आवश्यकता है उनको हम अपना नहीं पाये हैं। नतीजा यह है कि न तो समाजवादी अर्थव्यवस्था के फायदे हम उठा रहे हैं और न ही पूंजीवादी अर्थ व्यवस्था के। हम बीच में खड़े हैं, न इधर जा सकते हैं और न उधर जा सकते हैं। डायरेक्शन की कमी है। हमें चाहिए कि हम डिर्टमिनेशन के साथ आगे बढ़ें। कुछ सिद्धान्त अपने सामने रखे, कुछ आदर्श अपने सामने रखे। उन पर हम चले। नए रास्ते ढूँढने की हम कोशिश करें। उस में हो सकता है कि हम गलतियां कुछ कर बैठे। कोई यह कह कि गलतियां किए बगैर वह आगे बढ़ सकता है तो यह सम्भव नहीं है। ठोकरें खाए लेकिन आगे हम बढ़ेंगे ठोकरें खाए बगैर आगे नहीं बढ़ा जा सकता है। नए रास्ते पर हैं तो गलतियां तो होंगी।

हम प्रेगमैटिज्म की बात करते हैं। लेकिन हम प्रैगमैटिक नहीं बन पाते हैं। अगर हम नई दिशा कायम न कर सकें, दिलों के अन्दर कोई कल्पना न बना सकें, किधर जाना

[श्री अमर नाथ बिबाला तार]

चाहते हैं इसका फंमला न कर सके, क्या हासिल करना चाहते हैं इसके बारे में हमारा मन साफ न हो तो काम चल नहीं सकेगा। इस बास्ते इस के बारे में हमारा मन साफ होना चाहिए, लक्ष्य हमारा जो है वह हमेशा हमारे सामने रहना चाहिए और उसके प्राप्त करने की हमें हर सम्भव कोशिश करनी चाहिये।

जहाँ तक डिफिजिट फाइनेसिंग का सम्बन्ध है, न मैं इसके पक्ष में हूँ और न ही इसके विरोध में। देखने वाली बात यह है कि हम इस धन को खर्च किस तरह में करते हैं। प्रोजेक्टव कामों के लिए अगर हम डिफिजिट फाइनेसिंग का सहारा लें और टारिफ प्राइवकेशन बढ़े तो डिफिजिट फाइनेसिंग लाभ दाय हो सकता है। रुपये की हमारे पास कमी है और इस कमी में हम यहाँ से पूरा कर सकते हैं। लेकिन अगर अनप्राइवकैटव कामों के ऊपर हम खर्च करें तो यह डिफिजिट फाइनेसिंग हम के डूबेगा। आज स्थिति यह है कि हम बहुत ज्यादा अनप्राइवकैटव खर्च कर रहे हैं। एडमिनिस्ट्रेशन में अनप्राइवकैटवपन बहुत अधिक है। उस में से बहुत से खर्च ऐसे हैं जिन को अनप्राइवकैटव कहा जा सकता है। उस पर हमको गम्भीरता से विचार करना चाहिये।

मैं हमेशा ब्यूरोक्रेमी की नुकनार्धानी करता हूँ, नौकरशाही का मैं बहुत समर्थक नहीं हूँ। लेकिन एक बात मैं समझता हूँ। हमारी एडमिनिस्ट्रेटिव मशीनरी का इस बकन डायरेक्शन की जरूरत है। यह डायरेक्शन हमें इसको देना चाहिये। हमारा माउंड क्लियर होना चाहिए। हम में कुछ इडिफिजिट नहीं, ऐसा तो नहीं है कि हम फंमला नहीं कर पाते हैं और ब्यूरोक्रेमी मशीनरी को डायरेक्शन की कमी है, इस लिए वह चल नहीं पाती है ? इस पर हमें गम्भीरता से विचार करना होगा।

अब मैं अपनी कांस्टैट्यूएन्सी के बारे में जो बड़ी गड़ है कुछ कहना चाहता हूँ। वहाँ पर सारा काम सरकारी स्तर पर चलता है, ब्यूरोक्रेटिक तरीके से चलता है। वहाँ पर पढ़े लिखे लोगो की तादाद बहुत ज्यादा है। वहाँ कोई डेमोक्रेटिक इस्टीट्यूशन नहीं है। वहाँ पर म्यूनिमिपैलिटी तक नहीं है, लोकल सैल्फ गवर्नमेंट को कोई इस्टीट्यूशन नहीं है। लोग ब्यूरोक्रेमी पर हर बात के लिए डिपेंड करते हैं। नौकरशाही जैसे उनको चलाती है, वैसे वे चलते हैं, उसी पर उनका निर्भर रहना पड़ता है। पाच साल में एक बार पार्लियामेंट के लिए मैम्बर चुनना का उनका अवश्य अवसर मिलना है उसके सिवा कुछ नहीं। वहाँ किसी किम्म का चुनाव नहीं होता है। राजमरी के कामों में लाभा में कोई गय नहीं ला जाती है। एक एडवाइजरी कमेटी जिम को वहाँ की ब्यूरोक्रेमी नामित करती है। कोई उनका अधिकार नहीं है कि वे अपनी बात कह सके। और डेमोक्रेमी में विश्वास करने है और डेमोक्रेटिक तरीके में शासन चलाना चाहते हैं। उन पढ़े लिखे लोग जहाँ है वहाँ क्या आप लोकल सैल्फ गवर्नमेंट का कोई तरीका नहीं निकाल सकते ? कोई डेमोक्रेटिक तरीके नहीं अपना सकते हैं ? क्या कठिनाई है उसके अन्दर ? वहाँ कई प्रावलेम्स उठ खड़ी होती है जिनमें जनता की राय या उनके प्रतिनिधियों का राय लेनी पानी है।

चण्डीगढ़ एक सुन्दर शहर है। मांगे देश में सबसे सुन्दर शहर शायद वही है। वह प्लाट वे में बना है। वह मास्टर प्लान है। सब कुछ है। लेकिन इस सब के साथ साथ वहाँ स्वप्न भी बनते जाते ? आप हैरान होये शुभ शुभ में प्लान में ने सब तरह के प्लाज बनाए। वहाँ सरकारी अफसर रहेंगे, गवर्नर रहेंगे, बड़े बड़े मन्त्री रहेंगे, क्लास फोर के लोग रहेंगे सब के लिए प्लाज बनाए। लेकिन बहुत ज्यादा अन्तर रखा क्ल्यास फोर के क्वार्टरों में और दूसरे क्वार्टरों में। कितनी अजीब बात है कि वे इस बात को भी भूल गए कि यहाँ

कुछ मकान बनाने वाले भी हैं, मजदूर भी हैं जो रहेंगे, इन्स्ट्रुमल एरिया जो रखा है वहां पर काम करने वाले मजदूर भी होंगे और इन सब को सिर छिपाने के लिए जगह की जरूरत होगी। इसको वे भूल गए। भूल गए इस बात को भी कि यहां पर लोग चलेंगे और उनके वास्ते साइकि न मुरम्मत करने वाले भी होंगे, मोटर मैकेनिक भी होंगे, छावड़ी वाले भी होंगे और उनको भी जगह की जरूरत होगी। ये लोग कहां रहेंगे इसको वे लोग भूल गए। जह जगह मिलती है वहीं ये लोग अब झोपड़ीय बनाकर रहने लग गए हैं। नतीजा यह है कि स्लम्ज बनने जाते हैं, चण्डीगढ़ का हुलिया बिगड़ता जा रहा है। यह समस्या लगातार बढ़ती जा रही है। यह कहा जाता है कि पैसा नहीं है इस समस्या को हल करने के लिए। वहां की एडमिनिस्ट्रेशन ने स्कीम भेजी है उनके वास्ते जिन के पास वहां मकान नहीं है, लेबरर्स के वास्ते, गरीब लोगों के वास्ते मकान बनाने की जिस पर कुछ तो प्लानिंग वालों ने एतराज किया और कुछ फाइनेंस मिनिस्ट्री वालों ने किया और कहा कि पैसा नहीं है और उसकी कांट छांट कर दी गई। जिनकी मांग की गई उसमें कहीं कम मान बनेंगे। यह जो समस्या है यह बढ़ती जा रही है। आप धीरे धीरे इसको हल करना चाहते हैं और नतीजा यह है कि समस्या बढ़ती जा रही है। इसके बारे में आप गम्भीरता से विचार करें। इसको भी देखें कि हम जनता को साथ कैसे ले कर चल सकते हैं। जनता को साथ लिये बगैर कोई रास्ता आप निकाल नहीं पाएंगे। जो लोग वहां बसते हैं उन से आप पूछें, शहर को सुन्दर भी बनाना है इसको कैसे बनाएं यह भी उन से पूछें। जनता से सुझाव लें। कुछ वह खर्च करेगी, कुछ आप करें, मद आप देंगे तो जो समस्याएं हैं हल हो जाएंगी। दुनिया की बड़ी बड़ी समस्याएं हल हो सकती हैं तो क्या इसको हम हल नहीं कर सकते हैं। जनता पर जिसका असर पड़ता है उनको आप बुलाएँ, उनके साथ बैठ कर विचार करें तब ये समस्याएँ हल होंगी। आजकल होता यह है कि जो अफसर दफतरो में काम करते हैं वे नीचे स्कीम भेज देते हैं

और जनता को मालूम ही नहीं होता है कि सोम क्या है। जब उसको पता चलता है तो वरोध होता है।

आर्थिक समस्याएँ भी हमारे सामने मुंह बाए खड़ी हैं। राम सिंह भाई वर्मा जी ने कहा कि पोलिटिकल पार्टीज हड़ताल करवाती हैं और बाहर के लोग भी उनको ऐसा करने के लिए भड़काते हैं। मैं समझता हूँ कि तमाम बुराई पोलिटिकल पार्टीज या बाहर वालों के सर मढ़ना ठीक नहीं है। यह ठीक है कि पोलिटिकल पार्टीज उनको एक्सप्लायट करती हैं। लेकिन बुनियादी तौर पर मजदूरों की कुछ समस्याएँ हैं जो हल होनी बाकी हैं। जब वे हल नहीं होती हैं तो वैपोलिटिकल पार्टीज की सहायता लेते हैं पोलिटिकल पार्टीज को मसाला मिल जाता है। उनको भड़काने का। लेकिन मजदूर अपने आप हड़ताल नहीं करना चाहते हैं। जनता का माइन्ड भी साफ है। यह सच है कि जनता आगे बढ़ना चाहती है। लेकिन उसको रास्ता नहीं मिलता है। आप कुछ करते नहीं हैं। अब इलाज क्या है? जैसे कोई बीमार होता है, अच्छे अच्छे डाक्टर से इलाज करवा कर जब वह निराश हो जाता है तो वह हकीम वैद्य के पास जाता है और क्वेक्स के पास भी जाता है इस आशा से कि शायद वे कुछ इलाज उसका कर सकें। इस वास्ते मैं कहना चाहता हूँ कि हमारा जो एनेलेसिस हो वह ठीक होना चाहिये। मजदूर हड़ताल करते हैं इसलिए बाहर वालों को रोक दिया जाए यह ठीक नहीं है। इससे बीमारी बढ़ती जाएगी। उनकी समस्याओं को हल करना है तो उनके साथ जो उनकी समस्याएँ हैं बैठ कर आपको हल करना होगा, इन पर विचार करना होगा। उनको बताना होंगा कि इतना पैसा खर्च इस पर हो जायगा कहां से यह आएगा, कैसे इसको करेंगे उसको बताना होगा कि हमारा गरीब मुल्क है, हमें देश की गरीबी को दूर करना है और इस में वह सहयोग दें। उनको बिठा कर गरीबी दूर करने के हम को प्लान बनाने होंगे। कह देने मात्र से गरीबी दूर नहीं होगी। जब तक आप उनको कान्फिडेंस में नहीं लेंगे, गरीबी

[श्री अमरनाथ विद्यावंकार]

दूर नहीं होगी। मजदूर दौलत पैदा करता है देश के लिए और वही गरीबी को दूर भी कर सकता है। लेकिन उसकी कद्र नहीं है, इज्जत नहीं है न उसको पैसा मिलता है और न सिर छिपाने के लिए जगह मिलती है। जब उसकी जरूरतें पूरी नहीं होती हैं तो फिर बाध्य होकर उसको हड़ताल का सहारा लेना पड़ता है। मैं चाहता हूँ कि उसको अपने साथ बिठा कर उससे आप विचार विमर्श करें। उस को हमें सचमुच में अपना साथी समझना चाहिए और साथी बनाना चाहिये। उसके दिल में यह भावना पैदा होनी चाहिये कि हकूमत को हम नहीं चलाते हैं, रुलिंग पार्टी नहीं चलाती है बल्कि वह भी इसके अन्दर एक पार्टिसिपेट है। जितनी ज्यादा हम मजदूर किसान के दिल में यह भावना पैदा कर सके उतना ही देश के लिए अच्छा होगा। इस देश की हकूमत को डेमोक्रेटिक तरीके से हम को चलाना है और उसके मन में यह भावना पैदा की जानी चाहिये कि यह मेरे हित में है। जिस दिन उसके मन में यह भावना पैदा हो जाएगी उस दिन हमारी समस्याएँ हल हो जाएगी, उस दिन पोलिटिकल पार्टीज उनको एक्सप्लायट नहीं कर सकेंगे।

मैं कहना चाहता हूँ कि हम नए तरीके से योजना शुरू करें और आगे बढ़ें। चण्डीगढ़ की तरफ भी आपके लिए ध्यान देना जरूरी है। चण्डीगढ़ की समस्याओं को आप छोटी समस्याएँ न समझें। उसकी समस्याओं को ब्यूरोक्रेसी का अड्डा न बनाएं। वहाँ भी डेमोक्रेटिक तरीके आप अपनाएँ, कोई और ठेग वहाँ काम करने क निकालें। वहाँ की समस्याओं को हल करने का कोई आप उपाय ढूँँें।

इन शब्दों के साथ मैं वित्त विधेयक का समर्थन करता हूँ।

SHRI CHAPALENDU BHATTACHARYYA (Giridih): Sir, while rising to support the Finance Bill, I must underscore the high rate of inflation. The food gap, the fertilizer gap and the fuel gap have

brought before the Indian administrators many imponderables. If we want to beat back the prices and if we want to import adequate fuel for our domestic needs and if we want to sustain and later on increase food production in the country there will be a draft on our foreign exchange to the extent of Rs. 2100 crores, almost 95 per cent of our total earnings. The situation is grave in the extreme. Our economy is in a state of siege and the developed nations have launched which in biliary parlance is called: "enveloping action". Uncertainties, anxieties and imponderables arising out of the high prices have affected different layers of society. Some of them are mute; some of them are quite vocal. It appears that we have entered a dark tunnel of necessities and restrictions and it will require all our expertise, economic and administrative coupled with political will and the mobilisation of the masses to find our way out of the tunnel and this gathering gloom.

Our Finance Minister has done the best in this situation of constraints and has to be supported. Rather than going into the nature of tax effort in detail, I shall concentrate on the lines on which through micro-plans district by district, anchal by anchal, we might try to fight our way out of the gathering distress and gloom. As regards the tax effort, it is more or less on the lines of the recommendations of Kaldor and later on by the Wanchoo Committee excepting in one important particular. Kaldor had recommended as part of a total arrangement high taxation on expenditure. Now that we know the injurious effects of black-money, this tax on expenditure was very necessary. The enhancement of excise duties cannot take care of this suggestion. Five starred hotels are going up. Black moneyed multi-millionaires and the new rich are spending their days in these five starred hotels. Out of five rooms, two are occupied by foreign tourists and three are occupied by our indigenoos

new rich. There is conspicuous consumption. We bring in a lot of cotton for our export effort, but consume textiles internally. We import newsprint. We waste it in blazing advertisements for a high life and for high jinks. Sir, development in a democratic society is always difficult. But this inflation, whatever our friends on the Opposition side might say, is a worldwide phenomenon. The rate of inflation may vary. In India, it may be 40 per cent and in some other country it may be 20 per cent. We have imported some of the inflation from abroad. But, how to counter it? This is the poser.

Sir, firstly, I suggest that our public sector undertakings in coal, steel, heavy engineering and in electrical industries should improve their performance and should increase their capacity utilisation. In regard to steel and coal mines, I have suggested and I suggest again captive power plants. There is no other way out. There may be jurisdictional disputes between the Ministries but without captive power plants, in coal mines, the lives of the coal miners will be in jeopardy. We do not want repetition of Jitpurs. So, we have to captive power plants for the safety of the workers and the working of the mines and we have to have captive power plants in steel plants, if only to take away the alibi to which some of the technocrats are clinging to, saying 'there is no power, and therefore, we cannot utilise'. 10 MW, 15 MW power plants, some of them mobile power plants must be imported. They can see to the peak loads required by steel plants. By this we can improve our capacity utilisation. Secondly, Sir, the authority and the functions of the Bureau of Public Enterprises should be re-structured.

MR. CHAIRMAN: You may conclude now.

SHRI CHAPALENDU BHATTACHARYYA: Sir, I have spoken for only five minutes.

MR. CHAIRMAN: You have spoken for ten minutes.

SHRI CHAPALENDU BHATTACHARYYA: Kindly bear with me for another three or four minutes. I will only read out the points.

MR. CHAIRMAN: Still, two Members have to speak. At 6 p.m., we have to close the discussion.

SHRI CHAPALENDU BHATTACHARYYA: Sir, our planning model although very sophisticated is based on various national sample surveys of very slender statistical base and is not supported by census of consumption. This is a must. Otherwise, this process of regional variation through different macro-plans will go on gathering momentum. Our region, Sir, Chotta Nagpur is now faced with Adivasi agitation, due to arrested growth, one crop economy, failure of rains and forest laws and using. Now, 20-30,000 Santhals are taking out processions with bows and arrows. We have to do something for them. I have suggested and still suggest introduction of dry farming techniques, growing soya bean and sun flower. We have already started growing there low nicotine content virginia tobacco and cotton in demonstration plots. Then, Sir, I suggest rehabilitation of four major industries in my region, namely, mica, shellac beedi and tusser all labour incentives. If we take care of these in the micro-plans, or in the various national schemes, if we force the pace of growth of these crops, Chotanagpur will see another day. Now Chotanagpur is between two sectors, one glittering highly automatic sector, and there is a vale of tears nearby. We have to think introduction of intermediate technology, and intermediate sector, so that this disparity in economic development between district and district, between one region of India and another is slowly removed. With these words, I support the Bill.

श्री सखदेव प्रसाद वर्मा (नवादा): सभापति महोदय, मैं वित्त विधायक का समर्थन करते हुए आपके माध्यम से कुछ निवेदन करना

चाहता हूँ। आज पंचम पंचवर्षीय योजना में हम लोग प्रवेश कर गए हैं। चार योजनाएँ समाप्त हो चुकीं। इस में कोई संदेह नहीं कि देश में इन योजनाओं में उत्पादन बढ़ा है, दौलत पैदा हुई है किन्तु इन योजनाओं से जितना देश के अन्दर धन पैदा हुआ वह सिमट कर कुछ परिवारों के अन्दर अज रह गया और परिणाम इस का यह हुआ कि इस में काले धन की उत्पत्ति भी हुई है। इस पैदा हुए धन के आधार पर इस देश में इतना काला धन आया है कि आज जो सही माने में वाजिब धन है वह उस के मुकाबले में आ गया है। जो योजनाएँ बनी उस में मैं समझता हूँ कि कहीं न कहीं खराबियाँ थीं। आप की योजनाओं में अगर खराबियाँ न होती, तो देश में जो दौलत पैदा हुई उस के वितरण की सही व्यवस्था होनी तो वह देश के अन्दर सब लोगों को समान रूप से जाता तो देश के सामने इतनी कठिनाई न। आती उस का मुख्य कारण यह रहा कि योजनाएँ ऊपर से अफसरों के द्वारा बनाई गईं और योजना समिति तथा योजना मंत्रालय ने उस पर मोहर लगा दी। योजना नीचे से बननी चाहिए थी। उस में सारे विधेयक, सारे संसद सदस्य और पंचायत लेवल के लोगों से राय लेकर ये योजनाएँ अगर नीचे से बनती तो देश के अन्दर अधिक दौलत की वृद्धि होती, उत्पादन बढ़ता और वितरण की भी समुचित व्यवस्था होती। आज फिर उन्हीं पुराने तरीकों और पुरानी चीजों को दोहराएंगे तो देश में दौलत भी पैदा होगी इस में कोई शक नहीं, लेकिन इस का परिणाम यही होने वाला है कि जो दौलत पैदा होगी। उसमें कोई खाते खाते मरेगा और कोई खाने बगैर मरेगा। यह स्थिति पैदा होगी। इसलिए मेरा निवेदन है कि फिर से इन योजनाओं को हम देखें। जब हम समाजवाद की तरफ जा रहे हैं। तो समाजवादी तरीके से इस देश में जो दौलत पैदा हो उस का समुचित ढंग से समान वितरण इस देश के रहने वालों के बीच हो 6स में वे अपना जीवन निर्वाह कर सकें इस

का इस योजना के अन्दर अभाव रहा जिस का परिणाम आज हमें भुगतना पड़ रहा है।

हिन्दुस्तान कृषि प्रधान देश है। कृषि प्रधान देश में अगर कृषि का उत्पादन बढ़ाने की ओर हम सही ढंग में कदम नहीं उठाएंगे तो हमारा काम नहीं चल सकता क्यों कि इस देश के 80 प्रतिशत लोग खेतों में लगे रहने हैं, खेती में सर्वप्रथम है। 38 प्रतिशत उस में खेती-हर मजदूर हैं। अगर खेती का उत्पादन हम नहीं बढ़ाएंगे तो हिन्दुस्तान की आर्थिक अवस्था में सुधार नहीं होने वाला है। इसलिए मैं चाहूंगा कि माननीय वित्त मंत्री जो इस ओर विशेष ध्यान दें।

समय के अभाव को देखते हुए मैं बिहार की ओर आप का ध्यान ले जाना चाहता हूँ। बिहार में 428 लाख एकड़ कृषि योग्य भूमि है जिस में 50.28 में इन्होंने वादा किया था कि चतुर्थ पंचवर्षीय योजना के अन्दर निश्चित रूप से सिंचाई की व्यवस्था हो जाएगी। मैं नहीं जानता कि वह पूरा हुआ या नहीं लेकिन अगर वह पूरा भी हो गया होता तो बिहार की भूमि का वह 12 प्रतिशत है। तो 12 प्रतिशत में जब आप चार पंचवर्षीय योजनाओं के अन्दर सिंचाई की व्यवस्था करेंगे, इस रफतार से चलेगे तो वहाँ उत्पादन की क्या हानत होगी, यह विचारणीय प्रश्न है। मैं माननीय मंत्री जी का ध्यान दिलाना चाहूंगा कि बिहार हिन्दुस्तान के अन्दर एक पिछड़ा हुआ राज्य है। योजना कमीशन ने और सरकार ने यह नीति निर्धारित की थी कि पिछड़े हुए राज्यों को विकसित राज्यों की तुलना में जाने के लिए हम विशेष रूप से धन की व्यवस्था करेंगे। अगर आप को पुनः कर आश्चर्य होगा कि बिहार आज भी पिछड़ा हुआ राज्य है जब कि बिहार के अन्दर उसकी भूमि उर्वरा है, नदाँ काफी हैं, जमीन के अन्दर पानी है, विजली के उत्पादन के काफी साधन हैं। आश्चर्य की बात है कि आज तक बिहार में केन्द्रीय परियोजना के अन्दर एक भी थर्मल पावर स्टेशन की स्थापना नहीं

हुई। जो नीति आपने निर्धारित की क्या उस का पालन बिहार के लिये नहीं करना चाहिए था? बिहार के अन्दर कोयले के मध्य में तेनुघाट हैं जहां कोयला बहुत है वहां एक थर्मल पावर स्टेशन बनाना चाहिए। वहां वहां कोयला भी है, पानी भी है, दोनों चीजें हैं। बिहार की अवस्था दयनीय है। वहां आन्दोलन भी हो रहे हैं। लेकिन अभी तक सरकार ने घोषणा नहीं की कि बिहार के अन्दर तेनुघाट थर्मल पावर स्टेशन केन्द्रीय परियोजना में ले कर बनाया जाएगा। अगर आप की यह नीति रहेगी तो वह पिछड़ा हुआ राज्य क्या ऊपर उठ सकेगा? मैं निवेदन करूंगा कि इस राज्य के साथ आप ने जो व्यवहार किया है उस पर आप फिर से सोचें।

एक छोटी सी बात मैं अपने क्षेत्र की कहना चाहूंगी। बिहार के अन्दर गया जिला, नवादा, औरंगाबाद, भूमना, रोहतास, जमुई वे सब सुखाड़ के इलाके हैं। वहां बराबर अकाल पड़ता रहता है। सरकार ने कहा कि सुखाड़ के इलाके में पक्की सड़कें बनाई जाएंगी। 202 किलोमीटर सड़क वहां ली गई। उस का सारा रूपया भारत सरकार को देना था। 202 किलोमीटर सड़क विभिन्न क्षेत्रों में ली गई थी। मेरे क्षेत्र में भी ली गई थी। 80—85 प्रतिशत काम हो गया और 35 लाख रुपये की आवश्यकता रह गई। 85 लाख रुपये का सामान इन का सड़क के किनारे रखा हुआ बरबाद हो रहा है। यहां से चिट्ठी गई कि रुपये नहीं मिलेगा। नतीजा यह है कि 85 लाख रुपये का सामान बरबाद हो रहा है। सड़क कहीं एक मील बनी बीच में छूट गई। फिर एक मील बनी, आगे छूट गई। इस तरह से काम के लायक भी सड़क नहीं बन पाई। तो क्या यह आवश्यक नहीं था कि 35 लाख रुपये दे कर उस को पूरा करा लिया गया होता? वरना यह 85 लाख का सामान सब बरबाद जाएगा। मैंने वित्त मंत्री जी को चिट्ठी लिखी, कृषि मंत्री को चिट्ठी लिखी। कोई जवाब नहीं आया। मैं 6 महीने से इस के लिए कह रहा हूँ मैं वित्त मंत्री महोदय से निवेदन करूंगा

कि वह इस पर गौर करें और कृषि विभाग की तरफ से यह जो 202 किलोमीटर सड़क जो भी गई थी 35 लाख रुपये दे कर सड़क को पूरा करा दें जिस से 85 लाख का सामान बच जाए और सड़क भी काम आने लायक बन जाए।

आज जो आन्दोलन चल रहा है— वह मंहगाई के नाम पर, भ्रष्टाचार के नाम पर, ब्रैकारी के नाम पर चल रहा है, लेकिन मैं वित्त मंत्री जी का ध्यान एक दूसरे आन्दोलन की तरफ आकर्षित करना चाहता हूँ जो शीघ्र इस देश के अन्दर आने वाला है। संविधान में हरिजनों, आदिवासियों के अलावा अन्य पिछड़े वर्गों के उत्थान के लिए काम किए जाने का प्रावधान है। 1954 में एक पिछड़ा वर्ग कमिशन बना था, जिस की रिपोर्ट 1956 में सबमिट हुई, लेकिन आज तक इस सदन में उस रिपोर्ट पर बहस तक नहीं हुई। कुछ राज्यों में जैसे तमिलनाडू, आन्ध्र ने अपने यहां इन पिछड़े वर्गों के लिए नौकरी में रिजर्वेशन पूरा करा दिया है, लेकिन ऐसे अनेकों राज्य हैं जैसे उत्तर प्रदेश, बिहार, इन राज्यों में इन वर्गों का अभी नौकरियों में 2—3 प्रतिशत से ज्यादा स्थान नहीं है, उन का कोई विकास नहीं हुआ है। इस लिए आज ये लोग ज्वालामुखी के कगार पर खड़े हुए हैं, आन्दोलन के लिए तैयार हैं। पिछड़े वर्गों की समस्या को हल करने के लिए अखिल भारतीय पिछड़ा वर्ग संघ ने एक मेमोरेण्डम भी दिया है, जिस में मांग की गई है संविधान में संशोधन कर के सर्विसिज में इन को रिजर्वेशन देने की व्यवस्था करें। पिछड़े वर्गों की हर एक राज्य में सूची बनी हुई है— एनेक्शर 1 और एनेक्शर 2 में इन का उल्लेख है इन को दो भागों में बांटा हुआ है, बिहार में भी इन को दो सूचियां हैं एनेक्शर 1 में कहार, हज्जाम, बेलदार कांदू आदि ऐसी जातियां हैं, जो हरिजनों और आदिवासियों से भी गरीब और पिछड़े हैं, मैं चाहता हूँ कि उन की अवस्था को ध्यान में रख कर तमिलनाडू और आन्ध्र की तरह से सर्विसिज में उन के लिए स्थान सुरक्षित किए जाएं।

इन शब्दों के साथ मैं इस विधेयक का समर्थन करता हूँ और सरकार से अनुरोध करता हूँ कि पिछड़े वर्ग कमीशन की जो रिपोर्ट काका-कालेलकर साहब की अध्यक्षता में तैयार की गई थी, उस पर इस सदन में बहस कराने की कृपा करें।

[Shri Giridhar Gomango]

(Koraput): Mr. Chairman, Sir, I rise to support the Finance Bill. Today the country is facing the problem. Actually there are two types of problem: one is food scarcity and the other is food problem. Food problem is a permanent problem whereas food scarcity is a temporary in nature. There are two types of people living in India: one is poor and the other is rich. The problem of food scarcity is for the rich and the food problem is for the poorer sections. In the hill areas and tribal belts, people eat—it will be odd to hear—roots, fruits and sometimes leaves. But in the towns we see the people eating luxurious food. How can we eradicate the disparity here? The Finance Ministry is a main Ministry in the Government. The Finance Ministry controls all the Ministries. And when the Finance Bill is before the House for discussion, I would like to submit before the hon. Minister the problem which the country is facing today. The main problem that the country is facing today is the economic problem or crisis. To eradicate the economic problem, the Government should come forward for permanent solution, with a definite decision to eradicate it for ever. It is a very difficult problem. The only solution is this. When we have chosen to have a socialistic pattern of society for the country, we should adopt a socialistic pattern of development. When the Government allocate the money, prepare the proposals, prepare the schemes for the development of the country, to develop the people in the backward regions. At that time, they should get a higher allocation and less for the luxurious things. Importance has to be given to the smaller things

which will be helpful for the poor people.

In the previous Plan the allocation made for the tribal areas was very much less. In the Fifth Plan, the Government has adopted a bold policy for the development of the tribal areas and I hope they will get more money in the Fifth Plan. But money alone will not solve all their problems. For the removal of the undevelopment and backwardness of my people and those who live below the subsistence level, money allocation alone will not do. There is so much exploitation in the tribal areas. What type of exploitation is that? The exploitation is mainly the economic exploitation. Whether he is poor or whether he is innocent, whatever he may be, the exploitation arises out of the system and unless we take the necessary steps and bold steps to check the exploitation—I am not going into details about the exploitations—they will continue to live in an island of darkness of the tribal and hill areas.

We all talk of co-operation for the development of the backward people, but in the Plan there is not a single paisa for cooperation for the development of the tribals. We talk of the development of the agricultural methods of the tribals, but there is not even a single irrigation facility in the areas. When something is recommended by any committee to the Government, you will find that the action taken is low and slow. How can we expect the development of the tribal from the temporary measures and halting actions taken by the Government and its officers from top to bottom?

MR. CHAIRMAN: Would you like to continue the next day?

SHRI GIRIDHAR GOMANGO: Yes, Sir.

MR. CHAIRMAN: You may continue your speech the next day.